

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/40336/2025	PRATAP SAHU VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	PATNAGARH /384 /2025 () //	
2	D-BLAPL/40338/2025	DEBASISH SENAPATI VS STATE OF ODISHA	ASWINI KUMAR MISHRA-3 VS	KHURDA SADAR /272 /2025 () //	
3	D-BLAPL/40341/2025	BARSHA MAJHI @ BAPUNU VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BADSAHI /297 /2025 () //	AOR20230000623C202500052
4	D-BLAPL/40344/2025	SUBHRAJEET NAYAK VS STATE OF ODISHA	MOHENDRA DALAI VS	MAHILA P.S. BUXIBAZAR /161 /2025 () //	
5	D-BLAPL/40345/2025	MUNA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /605 /2025 () //	
6	D-BLAPL/40346/2025	SANTOSH DEHURY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /711 /2025 () //	
7	D-BLAPL/40347/2025	API SAREKA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /144 /2025 () //	
8	D-BLAPL/40348/2025	MUHAVIYA MANDATE PURAKKAL @ MUHAVIYA MA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA G.R.P. /42 /2025 () //	
9	D-BLAPL/40353/2025	RINKU SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500385
10	D-BLAPL/40355/2025	SANJIB KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /331 /2025 () //	
11	D-BLAPL/40360/2025	SUKUTA @ DIPAK TARAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /504 /2025 () //	

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12	D-BLAPL/40362/2025	SUBHRAJYOTI MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
13	D-BLAPL/40364/2025	BISWAJIT BEHERA @ VICKY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MOTANGA /188 /2025 () //	AOD2025000009C202500060
14	D-BLAPL/40365/2025	RABINDRA BARIK VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
15	D-BLAPL/40366/2025	SRIRAM HALWA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /309 /2025 () //	AOD2025000009C202500059
16	D-BLAPL/40368/2025	HARI KHARA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOIPARIGUDA /145 /2023 () //	
17	D-BLAPL/40369/2025	RAHUL @ TRINATH THAPA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /148 /2025 () //	
18	D-BLAPL/40370/2025	TULARAM HARIJAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE MAHILA /98 /2025 () //	
19	D-BLAPL/40371/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHANJANAGAR /1189 /2025 () //	
20	D-BLAPL/40373/2025	MANAS PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /338 /2025 () //	
21	D-BLAPL/40374/2025	KALAKAR KARMI VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /100 /2025 () //	
22	D-BLAPL/40379/2025	BIKESH KUMAR PRADHAN @ GUDU PRADHAN @ BIKASH VS STATE OF ODISHA	KUMARIYA RATNA PANDA VS	BANGRIPOSI /271 /2025 () //	
23	D-BLAPL/40380/2025	DINESH NAYAK	MANGU NANDY	MATHILI /192 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/40382/2025	SOMANATH MEKAP	PRANAYA KUMAR DASH	NCB BHUBANESWAR /2 /2025	
		VS	VS	()	
		UNION OF INDIA		//	
25	D-BLAPL/40386/2025	BRAHMANANDA PARIDA @ SUDARSAN PARIDA @ <del>KEDEMANANDA PARIDA</del>	KEDEMANANDA PARIDA	RASOL /292 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/40393/2025	NIKHIL DANDASENA	SANGRAM KESHARI ROUT	TENTULIKHUNTI /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/40394/2025	ROCKY MISHRA @ RAKI MISHRA	AMLAN SHAKTI PAUL	DEOGARH /530 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/40395/2025	JUEL PANI	SURENDRA NATH PADHY	//	AOR20220004160C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/40396/2025	MANOJ PARIDA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/40399/2025	CHITRASEN KETAKI	MANOJ KUMAR PANDA	KEGAON /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/40403/2025	MRUTYUNJAYA KADAMBAL	M. BALAJI RAO	JEYPORE TOWN /224 /2024	AOR20220004456C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/40404/2025	RAMAKANTA SWAIN @ NILU	SUJATA JENA	CUTTACK SADAR /817 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/40409/2025	SRIDHAR BIDIKA	SUCHIT KUMAR NAYAK	PADMAPUR /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/40412/2025	SAMBHU MUKHI	JAYAKRISHNA MOHAPATRA	/ /0	
		VS	VS	()	

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35	D-BLAPL/40420/2025	STATE OF ODISHA DINESWAR SARABU VS	SURYAKANTA DWIBEDI VS	// KOSAGUMUDA /154 /2025 ()	
36	D-BLAPL/40423/2025	STATE OF ODISHA JITENDRA KANDI @ JITENDRA KUMAR KANDI VS	SURYAKANTA DWIBEDI VS	// BOLAGARH P.S. /254 /2025 ()	
37	D-BLAPL/40424/2025	STATE OF ODISHA BIJAYA BHOI VS	SATYAJIT MOHAPATRA (2) VS	// SIMULIA /362 /2025 ()	
38	D-BLAPL/40426/2025	STATE OF ODISHA SHANKAR LUHAR VS	PRASANTA KUMAR ROUTRAY VS	// JONK /266 /2025 ()	AOD20240000391C202500105
39	D-BLAPL/40429/2025	STATE OF ODISHA MOHAMMAD ARIF VS	AMULYA RATNA PANDA VS	// SORO /34 /2024 ()	
40	D-BLAPL/40430/2025	STATE OF ODISHA NILU @ RANJAN PRADHAN VS	SATYA RANJAN MULIA VS	// BANARAPAL /452 /2025 ()	
41	D-BLAPL/40431/2025	STATE OF ODISHA ANISH KHAN VS	AMULYA RATNA PANDA VS	// SORO /34 /2024 ()	
42	D-BLAPL/40433/2025	STATE OF ODISHA PRAVEEN KUMAR YADAV VS	SOUMYA JYOTI BISWAL VS	// TUMUDIBANDHA /45 /2025 ()	
43	D-BLAPL/40434/2025	STATE OF ODISHA BISHNU PRASAD JANI VS	BASUDEV PUJARI VS	// KABISURYANAGAR /791 /2025 ()	
44	D-BLAPL/40438/2025	STATE OF ODISHA SOMANATH LATHI VS	DIPTIREKHA NANDA VS	// JANKIA P.S. /3 /2024 ()	
45	D-BLAPL/40440/2025	STATE OF ODISHA SUNIL KUMAR ROUT VS	BISWABHUSAN DAS VS	// ERASAMA /433 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/40442/2025	MIRAN GADANAYAK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MOTANGA /335 /2025 () //	
47	D-BLAPL/40444/2025	GYANA RANJAN PANDA VS STATE OF ODISHA	UMESH SAMAL VS	// () //	AOR20220000053C202500145
48	D-BLAPL/40445/2025	SIPU @ DIPAK NAIK VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	CUTTACK SADAR /611 /2024 () //	AOD20240000366C202500040
49	D-BLAPL/40446/2025	MANGUL RAUTA @ MANGULU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500126
50	D-BLAPL/40447/2025	UMESH SAHU VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /241 /2025 () //	
51	D-BLAPL/40449/2025	JISAYA MAJHI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 () //	
52	D-BLAPL/40458/2025	RABINDRA NAYAK @ SIBA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /132 /2025 () //	
53	D-BLAPL/40459/2025	NIRANJAN BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SOHELLA /367 /2025 () //	
54	D-BLAPL/40460/2025	MADAN BARIHA VS STATE OF ODISHA	SANKET TRIVEDY VS	PAIKMAL /241 /2025 () //	
55	D-BLAPL/40462/2025	NABADEEP @ LABA KUMBHAR @ BHABASAGAR VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BAUNISUNI /20 /2019 () //	
56	D-BLAPL/40469/2025	SRIBASTAB MAHANANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARPALLI /189 /2025 () //	
57	D-BLAPL/40472/2025	DUSHMANTA MEHER	BIDYALOK MOHAPATRA	BHEDEN /80 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/40473/2025	LAXMI MALLICK	JYOTIRMAYA SAHOO	MOHANA /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/40476/2025	NABAGHANA BISWAL @ NABA	JYOTIRMAYA SAHOO	SHERAGADA /376 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/40477/2025	JATIA NAYAK	JYOTIRMAYA SAHOO	MOHANA /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/40484/2025	PRAMOD KUMAR SUANSIA @ BAPI @ PRAMOD KUMAR	JYOTIRMAYA SAHOO	SHERAGADA /376 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/40486/2025	TANMAYA PRADHAN	JNYANANANDA PANDA	KHETRARAJPUR /313 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/40488/2025	RAMA SAREKA	JAJATI KESHARI KHUNTIA	LAXMIPUR /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/40491/2025	BADAL SEKH @ BADAL SK	AMLAN SHAKTI PAUL	G.R.P.S. /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/40492/2025	SANGRAM KUMAR BEHERA	UMA CHARAN MISHRA	SUNDARGARH TOWN /583 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/40493/2025	SANNY ALIAS SUNNY KUMAR	Rajjeet Roy	//	AOR20220001462C202500156
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/40494/2025	PABITRA SETHI	Rajjeet Roy	//	AOR20220001462C202500157
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/54554/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	//	LOD20240000172C202500515
		VS	VS	()	

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69	D-CMP/54442/2025	BIJITA MOHANTY GOBARDHAN ADHA VS SHYAM SUNDAR KISHAN	AJAYA KUMAR NANDA VS	// // 0	
70	D-CMP/54468/2025	UMAKANTA BEHERA VS COLLECTOR CUM DISTRICT MAGISTRATE, BALASORE	DHARMENDRA SETHY VS	// // 0	
71	D-CMP/54480/2025	SOHANLAL JOSHI VS PRADEEP KUMAR SENAPATI	ARUN KUMAR MISHRA 2 VS	// // 0	
72	D-CMP/54558/2025	PRAMOD KUMAR PANDIA VS MADHU SUDAN PANDIA	GOPAL PRASAD JENA VS	// // 0	
73	D-CMP/54639/2025	DHRUBA CHARAN BEHERA VS SNEHALATA BEHERA	SOUBHAGYA LAXMI PATTNAIK VS	// // 0	
74	D-CMP/54659/2025	MAMATA SAHOO VS JATADHARI RATHA	SOURAV SUMAN BHUYAN VS	// // 0	
75	D-CMP/54674/2025	PRAMOD KUMAR DAS VS SULOCHANA SAHOO	GOPINATH MISHRA VS	// // 0	
76	D-CMP/54737/2025	KARTIKA MEHER VS NITYANANDA MEHER	BHARAT BHUSAN ROUSTRAY VS	// // 0	
77	D-CMP/54749/2025	SUMITRA PATEL VS LAXMIPRIYA PATEL	DEBASISH SAMAL VS	// // 0	
78	D-CMP/54759/2025	SANTOSH KUMAR PATEL VS SINDHU KUMAR NAIK	DEBASISH SAMAL VS	// // 0	
79	D-CMP/54760/2025	BALLAVI NAIK VS KAILASH NAIK	DEBASISH SAMAL VS	// // 0	

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80	D-CMP/54770/2025	SRI SRI RAGHUNATHJEW(DEITY) BIJE, BALASORE VS MANAS RANJAN SATAPATHY	JAYANTA KUMAR MAJHI VS	// 0 //	
81	D-CMP/54777/2025	SATYABRATA MAHAPATRA VS ARYA BASUDEV	AMIT PRASAD BOSE VS	// 0 //	
82	D-CMP/54796/2025	PRIYANKA SASMAL VS LATAPRIYA SASMAL	Rajjeet Roy VS	// 0 //	AOR20220001462C202500158
83	D-CONTAC/54805/2025	XXXXXXXXX VS XXXX	XXX VS	// 0 //	
84	D-CONTC/54457/2025	RASHMITA BINDHANI VS PURNA CHANDRA SETHI, D.E.O, MAYURBHANJ	NRUSINGH CH. ROUT VS	// 0 //	
85	D-CONTC/54458/2025	AVIMONUE ROUT VS DEVILAL MALLICK, B.E.O, JAJPUR	NRUSINGH CH. ROUT VS	// 0 //	
86	D-CONTC/54461/2025	DEBA PRASAD SAMAL VS KALIPRASANNA MOHAPATRA, I.A.S	ADV. VS	// 0 //	
87	D-CONTC/54465/2025	SRIRAM MUNDA VS VISHAL SINGH, I.A.S	ADV. VS	// 0 //	
88	D-CONTC/54466/2025	BIRAJA PRASAD SETHY VS VISHAL SINGH, I.A.S	ADV. VS	// 0 //	
89	D-CONTC/54470/2025	KRUSHNA CHANDRA BARIK VS DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT. OF REVENUE AND DISASTER	ADV. VS	// 0 //	
90	D-CONTC/54477/2025	BICHITRANANDA MOHAPATRA VS ARAVIND AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	PRABIN DAS VS	// 0 //	
91	D-CONTC/54478/2025	SARAT CHANDRA SAHOO	ADV.	//	

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		VS	VS	0	
92	D-CONTC/54482/2025	DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT. OF REVENUE AND DISASTER NAKUL ROUT	ADV.	//	
		VS	VS	0	
93	D-CONTC/54483/2025	DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT. OF REVENUE AND DISASTER JITENDRA KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
94	D-CONTC/54488/2025	DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT. OF REVENUE AND DISASTER DR.PRASHANA KUMAR PRUSTY	SWYOM PRABHU JENA	//	
		VS	VS	0	
95	D-CONTC/54492/2025	SURESH KUMAR VASISHST, IAS DR.K.PARTHA SARATHI DORA	SWYOM PRABHU JENA	//	
		VS	VS	0	
96	D-CONTC/54496/2025	SURESH KUMAR VASISHIST, IAS KARUNAKAR BHOI	ADV.	//	
		VS	VS	0	
97	D-CONTC/54498/2025	ANU GARG, IAS, SUBRAT KUMAR PATTANAIAK	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
98	D-CONTC/54502/2025	ARAVIND AGRAWAL, I.A.S. GIRIJANANDAN PATTNAIK	LALATENDU SAMAL	//	
		VS	VS	0	
99	D-CONTC/54505/2025	SATYABRATA SAHU, I.A.S. DR. RASHMI RANJAN DASH	SWYOM PRABHU JENA	//	
		VS	VS	0	
100	D-CONTC/54507/2025	SURESH KUMAR VASISHIST, I.A.S. DR. BHUBAN MOHAN SAHOO	SWYOM PRABHU JENA	//	
		VS	VS	0	
101	D-CONTC/54509/2025	SURESH KUMAR VASISHIST, I.A.S. KALANDI PAIKARAY	ADV.	//	
		VS	VS	0	
102	D-CONTC/54510/2025	SIBASHISH PARIDA, TAHASILDAR, JATANI DR. DEBABRATA MOHAPATRA	SWYOM PRABHU JENA	//	
		VS	VS	0	

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103	D-CONTC/54511/2025	SURESH KUMAR VASISHIST, I.A.S. DR. SOUMYA RANJAN MOHANTY VS	SWYOM PRABHU JENA VS	// // 0	
104	D-CONTC/54513/2025	SURESH KUMAR VASISHIST, I.A.S. DR. PRAVAT KUMAR PANDA VS	PRASANTA KUMAR MISHRA VS	// // 0	
105	D-CONTC/54515/2025	B.SAIRAM, CHAIRMAN COAL INDIA LTD. NIRANJAN SAGAR VS	ADV. VS	// // 0	
106	D-CONTC/54517/2025	JYOTIKANTA SAHU. O.E.S. LOKANATH SUNA VS	ADV. VS	// // 0	
107	D-CONTC/54535/2025	DR. N. THIRUMALA NAYAK, I.A.S. DR.MOHAN MANIA VS	SWYOM PRABHU JENA VS	// // 0	
108	D-CONTC/54541/2025	SURESH KUMAR VASISHST, IAS DR.SISIR KUMAR SAHU VS	ADV. VS	// // 0	
109	D-CONTC/54549/2025	SURESH KUMAR VASISHST, IAS MANAS KUMAR CHAND VS	SWYOM PRABHU JENA VS	// // 0	
110	D-CONTC/54572/2025	SURESH KUMAR VASISHST, IAS SATYENDRA KUMAR VS	SONITA BISWAL VS	// // 0	
111	D-CONTC/54575/2025	SATYADEV ARYA, SR.COMMANDANT, NALCO RABINDRA KUMAR BEHERA VS	SANTOSH KUMAR SWAIN VS	// // 0	
112	D-CONTC/54578/2025	MANOJ KUMAR DAS, GENERAL MANAGER (HRM) INDIAN BANK PRATIBHA PATTANAİK VS	SANTOSH KUMAR SWAIN VS	// // 0	
113	D-CONTC/54590/2025	SONAMIKA RAY, D.E.O, KHURDA RATNAKAR DAS VS	ADV. VS	// // 0	
		ARVIND AGAEWAL, IAS		//	

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114	D-CONTC/54612/2025	ARATI MOHAPATRA @ ARATI KUMARI MOHAPATRADV. VS	VS	// 0	
115	D-CONTC/54616/2025	SANJAY KUMAR MISHRA, B.E.O, DHENKANAL DR.MANOJ KUMAR SADUAL VS	ADV. VS	// 0	
116	D-CONTC/54627/2025	DR.SWATI MISHRA, O.A.S BABURAM MALLIK VS	ADV. VS	// 0	
117	D-CONTC/54637/2025	DIBYA JYOTI PARIDA, IAS RASMITA BEHERA VS	AJAYA KUMAR PRADHAN VS	// 0	
118	D-CONTC/54641/2025	RAMESH CHANDRA MAJHI, CHIEF FIRE OFFICER, CUTTACK KAILASH CHANDRA PATI VS	ADV. VS	// 0	
119	D-CONTC/54665/2025	JAGABANDHU SAHU, (OES), D.E.O, BHADRAK MANOJ KUMAR HOTA VS	ADV. VS	// 0	
120	D-CONTC/54669/2025	AMRIT RUTURAJ, IAS MANOJ KUMAR HOTA VS	ADV. VS	// 0	
121	D-CONTC/54672/2025	AMRIT RUTURAJ, IAS PRAKASH CHANDRA POLLEYI VS	ADV. VS	// 0	
122	D-CONTC/54675/2025	ABHIMANYU SAHOO, B.E.O MADAN MOHAN SWAIN VS	ADV. VS	// 0	
123	D-CONTC/54679/2025	ABHIMANYU SAHOO, B.E.O SUNANDAMAYEE MISHRA VS	ADV. VS	// 0	
124	D-CONTC/54683/2025	BIBHUTI BHUSAN NAYAK, I.A.S RITANJALI PUROHIT VS	ADV. VS	// 0	
125	D-CONTC/54688/2025	BIBHUTI BHUSAN NAYAK, I.A.S GUNIA DAS	ADV.	//	

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		VS	VS	0	
126	D-CONTC/54696/2025	ARAVIND SINGH, CHIEF EXECUTIVE OFFICER, TPCODL, BBSR BHAGIRATHI SAHOO	ADV.	//	
		VS	VS	0	
127	D-CONTC/54704/2025	ARVIND SINGH, C.E.O, TPCODL HALU BEHERA	ADV.	//	
		VS	VS	0	
128	D-CONTC/54712/2025	ARVIND SINGH, C.E.O, TPCODL SURYANARAYAN MOHANTY @ DALAI	ADV.	//	
		VS	VS	0	
129	D-CONTC/54731/2025	DR.N.THIRUMALA NAIK, I.A.S PRASANNA KUMAR SAHU	ADV.	//	
		VS	VS	0	
130	D-CONTC/54734/2025	ARAVIND AGRAWAL, I.A.S SUDARSAN BARIK	ADV.	//	
		VS	VS	0	
131	D-CONTC/54738/2025	N.THIRUMALLA NAIK,IAS MOHANA RANA	ADV.	//	
		VS	VS	0	
132	D-CONTC/54742/2025	N.THIRUMALLA NAIK,IAS HEMANTA KUMAR SAHU	ADV.	//	
		VS	VS	0	
133	D-CONTC/54771/2025	N.THIRUMALLA NAIK,IAS LAXMIDHAR BALIARSINGH	ADV.	//	
		VS	VS	0	
134	D-CONTC/54786/2025	AKSHAY SUNIL AGRAWAL, IAS RAMAKRISHNA PADHY	ADV.	//	
		VS	VS	0	
135	D-CONTC/54795/2025	ISHWAR CHANDRA MOHANTY, MINING OFFICER CUM COMPETENT AUTHORITY, PHULBANI CIRCLE BIJAY BEHERA	SAPAN KUMAR LENKA	//	
		VS	VS	0	
136	D-CONTC/54810/2025	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK RANJIT KUMAR BEHERA	SAPAN KUMAR LENKA	//	
		VS	VS	0	

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137	D-CONTC/54812/2025	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK BHARAT KUMAR PATI VS	ADV. VS	// // ()	
138	D-CRLA/40354/2025	BANDANA KHATUA, LAND ACQUISITION OFFICER, CUTTACK RAJA @ RAJ KISHORE DAS VS	ABHAS MOHANTY VS	// JAGATSINGPUR /220 /2021 ()	
139	D-CRLA/40372/2025	STATE OF ODISHA JAGAN MALLICK VS	RAMESH CHANDRA MAHARANA VS	// TANGI /96 /2024 ()	
140	D-CRLA/40392/2025	STATE OF ODISHA SADASHIVA BAL @ NEULA VS	SURESH CHANDRA PRADHAN VS	// NIKIRAI /232 /2024 ()	AOR20220003509C202500079
141	D-CRLA/40411/2025	STATE OF ODISHA RITIK DIGAL VS	LAXMAN PRADHAN VS	// PHULBANI TOWN /259 /2024 ()	
142	D-CRLA/40416/2025	STATE OF ODISHA JAYANANDA SAHU VS	JAJATI KESHARI KHUNTIA VS	// BASTA /209 /2020 ()	
143	D-CRLA/40427/2025	STATE OF ODISHA NARAYAN PRUSTY VS	HEMANT KUMAR MUND VS	// BHUBANESWAR VIGILANCE /10 /2009 ()	
144	D-CRLA/40463/2025	STATE OF ODISHA(VIG.) KEDARNATH JENA @ PARABASIA VS	DEBASNAN DAS VS	// ITAMATI /88 /2022 ()	
145	D-CRLA/40465/2025	STATE OF ODISHA SUSHANTA PRADHAN VS	GOUTAM CH. ROUT VS	// BALICHANDRAPUR /231 /2022 ()	
146	D-CRLA/40481/2025	STATE OF ODISHA PRAMOD KAR VS	DEBASISH SAMAL VS	// SUNDARGARH TOWN /433 /2024 ()	
147	D-CRLA/40510/2025	STATE OF ODISHA MAHANTA@TAPAN SUR VS	SMRUTI RANJAN ROUT VS	// NIALI /241 /2021 ()	
		STATE OF ODISHA		//	

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148	D-CRLLP/40501/2025	STATE OF ODISHA VS DUSA OR DUSHASANA DALEI	AGODISHA VS	// () //	LOD20240000200C202500535
149	D-CRLLP/40504/2025	SALILA PRADHAN VS STATE OF ODISHA	Dilip Kumar Sahu VS	// () //	AOR20220001727C202500131
150	D-CRLMA/40408/2025	VIJAY KISHORE BHAI CHAVDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /74 /2025 () //	
151	D-CRLMA/40443/2025	ABUBAKAR KHAN VS AKBAR SAHA	DEVASHIS PANDA VS	KHURDA MODEL /764 /2023 () //	
152	D-CRLMA/40471/2025	VICTIM/INFORMANT VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	JHIRPANI P.S. /60 /2025 () //	
153	D-CRLMC/40343/2025	JAY @ ADARSH SHARMA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BETNOTI /103 /2022 () //	
154	D-CRLMC/40349/2025	SUSANTA NAYAK @ SUSANTA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHUSURI /121 /2025 () //	AOR20220001558C202500247
155	D-CRLMC/40350/2025	SK. AATIF AHMED VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	BHADRESWAR /129 /2023 () //	
156	D-CRLMC/40356/2025	SRIPATI KAR VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /97 /2023 () //	
157	D-CRLMC/40357/2025	PATNANA VENKATARAMANA MANIKANTA @ VENKATARAMANARADIP VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	RAYAGADA TOWN /263 /2023 () //	
158	D-CRLMC/40358/2025	JYOTIRMAYEE MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /146 /2025 () //	
159	D-CRLMC/40385/2025	GUNANIDHI BHOI	BHABANI PRASAD SAMAL	BADAGODA P.S. /653 /2025	

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		VS	VS	()	
160	D-CRLMC/40389/2025	STATE OF ODISHA MANAS RANJAN MOHANTY	DINESH KUMAR MOHANTY	BALASORE VIGILANCE /54 /2009	AOD20220003518C202500045
		VS	VS	()	
161	D-CRLMC/40398/2025	STATE OF ODISHA(VIG.) SUDHIR SIKA	ASHUTOSH KUANR	KEGAON /55 /2023	
		VS	VS	()	
162	D-CRLMC/40406/2025	STATE OF ODISHA N.RAJESH	SUSMITA PATTNAIK	MAHILA P.S. BUXIBAZAR /145 /2023	
		VS	VS	()	
163	D-CRLMC/40413/2025	STATE OF ODISHA HEMANTA DALAI	BHABANI SHANKAR DASPARIDA	MARSHAGHAI /113 /2025	
		VS	VS	()	
164	D-CRLMC/40417/2025	STATE OF ODISHA SULOCHANA PALEI	AJAYA KUMAR NAYAK	/ /0	
		VS	VS	()	
165	D-CRLMC/40422/2025	STATE OF ODISHA SANATAN NAIK	ASHOK DAS	GANGAPUR (ASKA) /637 /2023	
		VS	VS	()	
166	D-CRLMC/40428/2025	STATE OF ODISHA UTKAL KESHARI KHUNTIA@LULU	PRAKASH CHANDRA DASH	PATKURA /294 /2021	
		VS	VS	()	
167	D-CRLMC/40432/2025	STATE OF ODISHA UTKAL KESHRI KHUNTIA @ LULU	PRAKASH CHANDRA DASH	PATKURA /245 /2021	
		VS	VS	()	
168	D-CRLMC/40435/2025	STATE OF ODISHA BHRAMARA @ BHRAMBARA NAHAKA	BASUDEV PUJARI	KABISURYANAGAR (KODALA) /106 /2010	
		VS	VS	()	
169	D-CRLMC/40439/2025	STATE OF ODISHA BANSIDHAR PRADHAN	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
170	D-CRLMC/40441/2025	STATE OF ODISHA ASHOK KUMAR PANDA	PRASANTA KUMAR ROUSTRAY	SAMBALPUR VIGILANCE /69 /2014	AOD20240000391C202500106
		VS	VS	()	

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171	D-CRLMC/40451/2025	STATE OF ODISHA(VIG.) DIPAK KUMAR NAYAK VS	DEBASIS MISHRA VS	// MAHILA P.S.(BBSR) /66 /2024 ()	
172	D-CRLMC/40453/2025	STATE OF ODISHA SRIKANT NAIK VS	AKANSH ACHARYA VS	// BANARAPAL /173 /2023 ()	
173	D-CRLMC/40455/2025	STATE OF ODISHA RANJAN KUMAR @ RANJAN DEY VS	PRAVAT KUMAR DAS VS	// DHAMNAGAR /151 /2013 ()	
174	D-CRLMC/40464/2025	STATE OF ODISHA SURYAMANI SAHOO VS	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /346 /2022 ()	
175	D-CRLMC/40470/2025	STATE OF ODISHA NIRANJAN BARAH VS	ASHWINI KUMAR DAS VS	// BANARAPAL /217 /2022 ()	
176	D-CRLMC/40483/2025	STATE OF ODISHA CHUDAMANI SAHU VS	AMIT PRASAD BOSE VS	// KHAPRAKHOL /52 /2003 ()	
177	D-CRLMC/40495/2025	STATE OF ODISHA AMARESH ROUT VS	DILLIP KUMAR PATTANAYAK VS	// // ()	AOD20250000898C202500012
178	D-CRLMC/40498/2025	STATE OF ODISHA R HARICHARAN VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500086
179	D-CRLMC/40499/2025	State Of Odisha DAYANIDHI SAHOO VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500085
180	D-CRLMC/40506/2025	State Of Odisha SHYAM SUNDAR RAM VS	JYOTIRMAYA SAHOO VS	// // ()	
181	D-CRLMC/40508/2025	STATE OF ODISHA R HARICHARAN VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500087
		State Of Odisha		//	

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182	D-CRLMP/40474/2025	CHINMAYA KAR VS STATE OF ODISHA	KASHINATH PATTANAİK VS	//0 0 //	
183	D-CRLMP/40479/2025	BIRA KISHORE PADHI VS RIYA JESSIE	TUSAR KUMAR MISHRA VS	//0 0 //	
184	D-CRLMP/40489/2025	BHARATI NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 0 //	
185	D-CRLMP/40496/2025	BIKASH KUMAR DASH VS RACHANA MOHANTY	BHABA RANJAN KAR VS	//0 0 //	
186	D-CRLMP/40505/2025	BIDHUBHUSAN MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500311
187	D-CRLREV/40377/2025	MAYABATI NANDA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BALASORE VIGILANCE /59 /2000 0 //	
188	D-CRLREV/40448/2025	PRAKASH SETHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 0 //	
189	D-CRLREV/40497/2025	BRAJABANDHU BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500310
190	D-CRLREV/40503/2025	BHOLESWARI PRADHAN VS THE TAHASILDAR CUM EXECUTIVE MAGISTRATE	GEETANJALI MAJHI VS	// 0 //	AOD20250001043C202500001
191	D-EXP/54494/2025	KAMALA KANTA PATRA VS PRATIVA DORA, REGISTRAR, OUAT, KHORDHA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
192	D-EXP/54531/2025	SUDARSAN SETHI VS DIRECTOR, NATIONAL RURAL HEALTH MISSION, BBSR, ODISHA	ADV. VS	// 0 //	
193	D-FAO/54605/2025	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION GODS DEPT		//	LOD20240000200C202500531

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		VS	VS	0	
		LABA KUMAR RATH		//	
194	D-FAO/54685/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	CHAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		SANGITA DAS		//	
195	D-FAO/54814/2025	M.NISHANT ADENI	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-LAA/54556/2025	HALDHAR DOMB @ HALDHAR JAGAT	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-LAA/54750/2025	THE GENERAL MANAGER, EAST COAST RAILWAY, BBSR	DEBASK KUMAR MOHANTY (SR. PANNEL COUNSEL)	//	
		VS	VS	0	
		ALGUN NISSA BIBI		//	
198	D-LAA/54802/2025	ABHAYA SAHOO	RAJKISHORE SWAIN	//	
		VS	VS	0	
		SUB-COLLECTOR CUM CALA BY-PASS, BOLANGIR		//	
199	D-LAA/54808/2025	DHUBLE RANA	RAJ KISHOR SWAIN	//	
		VS	VS	0	
		SUB-COLLECTOR CUM CALA BY-PASS, BOLANGIR		//	
200	D-LAA/54811/2025	GOUTAM KHARSEL	RAJ KISHOR SWAIN	//	
		VS	VS	0	
		SUB-COLLECTOR CUM CALA BY-PASS, BOLANGIR		//	
201	D-LAA/54815/2025	RUMEL CHHATAR	RAJ KISHOR SWAIN	//	
		VS	VS	0	
		SUB-COLLECTOR CUM CALA BY-PASS, BOLANGIR		//	
202	D-MACA/54527/2025	ROJINA SAHOO	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		PRATAP KUMAR SAMANTARAY		//	
203	D-MACA/54580/2025	SANTOSH KUMAR MALLICK	DEBASISH PATNAIK	//	
		VS	VS	0	
		BIJAYA KUMAR SAHOO		//	
204	D-MACA/54582/2025	NABHI SANTA	DEBASISH PATNAIK	//	
		VS	VS	0	

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205	D-MACA/54583/2025	SIDHANTA GOUDA BIKASH JENA @ BIKASH CHANDRA JENA VS BANABIHARI MOHANTY	DEBASISH PATNAIK VS	// // 0	
206	D-MACA/54597/2025	MANAGER LEGAL., SBI GENERAL INSURANCE CO. LTD. VS RITIK PATEL	SOMNATH ROY VS	// // 0	
207	D-MACA/54618/2025	PUJA SETHY VS D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	LAKSMIDHAR KABI VS	// // 0	
208	D-MACA/54698/2025	M/S. NEW INDIA ASSURANCE CO. LTD. VS KOUSALYA NAIK	PRAKASH KUMAR MOHANTY VS	// // 0	
209	D-MACA/54700/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD., SUNDARABATI VS RAMESH PALEI	PRAKASH KUMAR MOHANTY VS	// // 0	
210	D-MATA/54520/2025	DIVYAJYOTI PANIGRAHI VS ANINDITA DASGUPTA	BHAWANI SANKAR PANIGRAHI VS	// // 0	
211	D-MATA/54727/2025	SAGARIKA RATH VS SIBABRATA MOHANTY	PRASANTA KUMAR NANDA VS	// // 0	
212	D-MATA/54740/2025	KALPANA SENAPATI@BARAL VS RAMESH CHANDRA BARAL	BAMADEV BARAL VS	// // 0	
213	D-MATA/54791/2025	SANTANU KUMAR CHINNARA VS SANJUBALA@SANJU NAIK	TAPOBANTA BARIK VS	// // 0	
214	D-OTAPL/54550/2025	THE COMMISSIONER OF CGST AND CX, ROURKELAS.K.ROY CHOUDHURY,SR.S.C VS M/S. PRO MINERALS PVT LTD	S.K.ROY CHOUDHURY,SR.S.C VS	// // 0	AOR20220001524C202500005
215	D-RPFAM/54573/2025	BEBI @ INDULATA BEHERA VS RAMACHANDRA BEHERA	DIPTI RANJAN MOHAPATRA VS	// // 0	

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216	D-RPFAM/54673/2025	ALAMGIR KHAN VS SHEHNAZ BEGUM	RANJAN KUMAR NAYAK VS	// 0 //	
217	D-RPFAM/54726/2025	KALPANA SENAPATI @ BARAL VS RAMESH CHANDRA BARAL	BAMADEV BARAL VS	// 0 //	
218	D-RPFAM/54787/2025	HARPRIT SINGH RANDHAWA VS NISHA SARNA @ KAUR	VIVEKANANDA JENA VS	// 0 //	
219	D-RSA/54438/2025	PUROJIT SAHU VS KSHYAMANIDHI SAHU	GOKULANANDA SAHU VS	// 0 //	
220	D-RSA/54463/2025	DHRUBENDRA CHANDRA DAS VS DHAKAJA DAS	PRAKASH KUMAR MOHANTY VS	// 0 //	
221	D-RSA/54481/2025	BRAJA SUNDAR SAHOO VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //	
222	D-RSA/54485/2025	NANDA KISHORE SAHOO VS ANIL KAPOOR SAHOO	PRABIN DAS VS	// 0 //	
223	D-RSA/54501/2025	MADHUSMITA SAHU VS NAMITA SAHU	AMIT PRASAD BOSE VS	// 0 //	
224	D-RSA/54524/2025	P.AFTAB @ P.UMAR VS KOTININ SUDHAKAR RAO	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
225	D-RSA/54568/2025	B.D.A., KHURDA VS ASHWINI KUMAR NAYAK	GYANA RANJAN MAHAPATRA VS	// 0 //	
226	D-RSA/54662/2025	KHAGESWAR MOHANTA VS TRUPTI KALIKA MOHANTY@DAS	PRAJNA SARITA MOHANTY VS	// 0 //	
227	D-RSA/54744/2025	MALATI PANDA	BASUDEV PUJARI	//	

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		VS	VS	()	
228	D-RSA/54790/2025	BANCHHANIDHI PANDA @ BANABIHARI PANDA	TAPOBANTA BARIK	//	
		TULSI @ TULSIRAM PATEL		//	
		VS	VS	()	
229	D-RVWPET/54518/2025	SANTOSH SINGH PATEL		//	
		BANABIHARI RATH	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-RVWPET/54680/2025	PINTU MANDAL	AMITABH NAIK	//	
		VS	VS	()	
		COMMISSIONER, CMC, CUTTACK		//	
231	D-SAO/54587/2025	JAYANT KUMAR UPADHAY	SWETA PATNAIK	//	
		VS	VS	()	
		REGIONAL DIRECTOR, ESIC		//	
232	D-STREV/54807/2025	M/S. NARAYAN TRADERS, GANJAM	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-STREV/54809/2025	M/S. JAY BHARAT SPICES PVT. LTD., CUTTACK	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-TRP(C)/54561/2025	SOLEHA KHATUN	AMLAN SHAKTI PAUL	//	
		VS	VS	()	
		SABIR AHEMAD		//	
235	D-TRPCRL/40339/2025	GOURI SHANKAR MISHRA	SATYABRATA MOHANTY	//0	
		VS	VS	()	
		DIPTI PRIYADARSINI PANDA		//	
236	D-WA/54443/2025	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	//	LOD20240000200C202500528
		VS	VS	()	
		CHANDAN KUMAR PANDA		//	
237	D-WA/54519/2025	SULOCHANA NAYAK	LAXMAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WA/54539/2025	FOOD CORP. OF INDIA, NEW DELHI	AMIYA KUMAR MISHRA	//	
		VS	VS	()	

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239	D-WA/54540/2025	PRABIR KUMAR MUDULI LAXMIPRIYA ROUSTRAY VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// // ()	
240	D-WA/54544/2025	STATE OF ODISHA VS BASANTA KUMAR DASH	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000194C202500525
241	D-WA/54545/2025	SANTOSH KUMAR TRIPATHY VS ODISHA STAFF SELECTION COMMISSION	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500192
242	D-WA/54546/2025	STATE OF ODISHA VS BALARAM KAR	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000200C202500529
243	D-WA/54551/2025	STATE OF ODISHA VS DIBAKAR RAUTA	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000172C202500516
244	D-WA/54552/2025	STATE OF ODISHA VS SUBAL CHARAN RANASANDHA	SAROJ KUMAR JEE,A.G.A VS	// // ()	LOD20240000200C202500530
245	D-WA/54558/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS MAHENDRA KUMAR GUIN	VS VS	// // ()	LOD20240000194C202500526
246	D-WA/54566/2025	M.D., ODISHA STATE COOPERATIVE BANK LTD, BBSR VS MANAGOBINDA BARIK	SARALI PRASAD NANDA VS	// // ()	
247	D-WA/54577/2025	KAMALA KANTA SAHOO VS SAILENDRA KUMAR SINGH	MAMATA MISHRA VS	// // ()	
248	D-WA/54600/2025	ADDITIONAL CHIEF SECRETARY OF WATER RESOURCES DEPT VS MAYADHAR RANA	VS VS	// // ()	LOD20240000200C202500532
249	D-WA/54601/2025	SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS PURNA CHANDRA DASH	VS VS	// // ()	LOD20240000172C202500518

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250	D-WA/54603/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS GOURANGA BIHARI	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500527
251	D-WA/54604/2025	PRINCIPAL SECRETARY OF HOME DEPT VS ASHISH KUMAR PANIGRAHI	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202500517
252	D-WA/54647/2025	THE MEMBER BOARD OF REVENUE VS RAMESH CHANDRA SWAIN	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500528
253	D-WA/54650/2025	MEMBER OF BOARD OF REVENUE CUTTACK VS PURNA CHANDRA BARAL	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202500519
254	D-WA/54652/2025	MEMBER OF BOARD OF REVENUE,CUTTACK VS SARASWATI MOHARANA	AGODISHA VS	// 0 //	LOD20240000200C202500533
255	D-WA/54658/2025	DHRUBA CHARAN NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
256	D-WA/54684/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS BRAJA KISHORE MALLIK	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500529
257	D-WA/54776/2025	DILLIP KUMAR MISHRA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //	
258	D-WA/54797/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS BIRAKISHORE KAR	ADVOCATE GENERAL VS	// 0 //	LOD20240000200C202500534
259	D-WA/54798/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS DANDAPANI SAHOO	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500530
260	D-WA/54800/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS HRUSIKESH DAS	ADVOCATE GENERAL VS	// 0 //	LOD20240000172C202500520
261	D-WA/54801/2025	LOKANATH BEHERA	KUNAL KUMAR SWAIN	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/54439/2025	M.SURESH	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE COMMISSIONER CUTTACK MUNICIPAL CORPORATION, CUTTACK		//	
263	D-WP(C)/54440/2025	M.RAMU	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE COMMISSINER, CUTTACK MUNCIPAL CORPORATION, CUTTACK		//	
264	D-WP(C)/54441/2025	M. SRINU @ M. SHIRINU	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE COMNR, CUTTACK MUNICIPAL CORPORATION, CUTTACK		//	
265	D-WP(C)/54444/2025	MANOJ KUMAR ORAM	TUSAR KANTA SAHOO	//	
		VS	VS	0	
		COLLECTOR SUNDERGARH		//	
266	D-WP(C)/54445/2025	JALLALUDDIN KHAN	SUDARSAN BEHERA	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
267	D-WP(C)/54446/2025	TULASI MISHRA	BIKRAM KESHARI BAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/54447/2025	MAHINDRA AND MAHINDRA LTD.,BHUBANESWAR	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		SANTOSH KUMAR DANTA		//	
269	D-WP(C)/54448/2025	BHABANATH SAHOO	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/54449/2025	ASHOK KUMAR GHOSH	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/54450/2025	AKSHAYA BARIK	NIROD KUMAR SAHU	//	
		VS	VS	0	
		UNION OF INDIA		//	
272	D-WP(C)/54451/2025	RAI CHARAN JENA	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/54452/2025	STATE OF ODISHA MINARVA DASH VS COLLECTOR, ANGUL	ARIJEET MISHRA VS	// // 0 //	
274	D-WP(C)/54453/2025	MOHAN DAS PAN VS ANITA DAS	HARA PRASAD PANDA VS	// 0 //	
275	D-WP(C)/54454/2025	REKHAMAYEE NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
276	D-WP(C)/54455/2025	RAMA CHANDRA PANDA VS TAHASILDAR, NIMAPARA, PURI	SAMIR KUMAR MISHRA VS	// 0 //	
277	D-WP(C)/54456/2025	SARITA DAS VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //	
278	D-WP(C)/54459/2025	NARAYAN BEHERA VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// 0 //	
279	D-WP(C)/54460/2025	SIDHARTHA KUMAR DAS VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
280	D-WP(C)/54462/2025	PRAVASINI PARIJA VS COMMISSIONER OF ENDOWMENT, ODISHA	GOPINATH MISHRA VS	// 0 //	
281	D-WP(C)/54464/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //	
282	D-WP(C)/54467/2025	CHAMRUPARA BHOI @ LOHARA VS SPECIAL LAND ACQUISITION OFFICER, NUAPADA	SITAKANTA HOTA VS	// 0 //	
283	D-WP(C)/54469/2025	CHINMYA ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :24/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/54471/2025	ANURADHA GOSWAMY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202500115
285	D-WP(C)/54472/2025	KAMALA MAHARANA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202500062
286	D-WP(C)/54473/2025	SUBHANARAYAN SATAPATHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202500063
287	D-WP(C)/54474/2025	SUSMITA NANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202500061
288	D-WP(C)/54475/2025	MEENA MOHANTA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// () //	
289	D-WP(C)/54476/2025	SUSOBHAN MISHRA VS STATE OF ODISHA	PRABIN DAS VS	// () //	
290	D-WP(C)/54479/2025	KAUSALYA SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// () //	
291	D-WP(C)/54484/2025	AJIT KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
292	D-WP(C)/54486/2025	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
293	D-WP(C)/54487/2025	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
294	D-WP(C)/54489/2025	SUMITA MAJHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //	
295	D-WP(C)/54490/2025	BEDABYAS PADHAN	BEDABYAS PADHAN	//	

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**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/54491/2025	M/S. ORISSA CONCRETE PRODUCTS (P) LTD., BBSR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		ODISHA STATE FINANCIAL CORPORATION, CUTTACK		//	
297	D-WP(C)/54493/2025	GOURIMANI NAYAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/54495/2025	SHYAM SUNDAR KISAN	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/54497/2025	MANGAL CHARAN MURMU	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/54499/2025	ABHAY KUMAR SHARMA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/54500/2025	AMITAV CHAND	AKHAND	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, BBSR		//	
302	D-WP(C)/54503/2025	MRUTYUNJAY PANDA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		REGISTRAR, ORISSA HIGH COURT, CUTTACK		//	
303	D-WP(C)/54504/2025	MANAMOHAN SAMAL	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/54506/2025	JAKHANATH PRUSTY	PRABIR KUMAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
305	D-WP(C)/54508/2025	RAGHUNATH BEHERA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/54512/2025	SANJAY DHARUA	SHASHWAT KUMAR PATEL	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/54514/2025	THE STATE OF ORISSA PARAMESWAR NAYAK VS UNION OF INDIA	TRILOCHAN RATH VS	// // 0 //	
308	D-WP(C)/54516/2025	M/S. D.K.ENGINEERING AND CONSTRUCTION, BELGAON, VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR	GAON, BALANGIR VS	// 0 //	
309	D-WP(C)/54521/2025	KALI CHARAN DAS VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
310	D-WP(C)/54522/2025	LIPU SETHI VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //	
311	D-WP(C)/54523/2025	SHYAM SUNDAR NAYAK VS PRINCIPAL SECY, DEPT. OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA, BBSR	HARIKRUSHNA PANIGRAHI VS	// 0 //	
312	D-WP(C)/54525/2025	AMARENDRA KUMAR RATH VS STATE OF ODISHA	KARUNAKAR JENA VS	// 0 //	
313	D-WP(C)/54526/2025	ABHIMANYU THAKUR VS UNION OF INDIA	SONITA BISWAL VS	// 0 //	
314	D-WP(C)/54528/2025	ANGURBALA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
315	D-WP(C)/54529/2025	MANGALA DHAL VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// 0 //	
316	D-WP(C)/54530/2025	DASARATHI BERIHA VS STATE OF ODISHA	SHASHWAT KUMAR PALEI VS	// 0 //	
317	D-WP(C)/54532/2025	GITABALI PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	

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**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/54533/2025	RASHMI RANJAN MISHRA VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	// 0 //	
319	D-WP(C)/54534/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
320	D-WP(C)/54536/2025	JAYANTA KUMAR PALEI VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	// 0 //	
321	D-WP(C)/54537/2025	PRAKRUTI PATNAIK VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //	
322	D-WP(C)/54538/2025	DR.GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //	
323	D-WP(C)/54542/2025	RENUBALA BEHERA VS SUB REGISTRAR KHANDAGIRI, BBSR	SIDHESWAR BAUG VS	// 0 //	
324	D-WP(C)/54543/2025	NIRUPAMA SENAPATI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
325	D-WP(C)/54547/2025	BRANCH MANAGER, M/S.INDUSIND BANK LTD, NAYAGARH VS KAILASH BEHERA	MAHARAJAN KISHOR CHANDRA VS	// 0 //	
326	D-WP(C)/54548/2025	PADMANAVA PARIDA VS MAHANADI COALFIELDS LIMITED, JHARSUGUDA	BIJAYA KUMAR PATTANAIAK VS	// 0 //	
327	D-WP(C)/54553/2025	BERRI ESWAR RAO VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
328	D-WP(C)/54555/2025	JAGANNATH MEHER VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
329	D-WP(C)/54557/2025	MANIK LAL BESRA	BIVUDATTA CHALAN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
330	D-WP(C)/54559/2025	CHAIRMAN CUM MANAGING DIRECTOR (CDM) NALCO BHAWAN, BBSR BISWARANJAN SAHOO	SARADA DASH	//	
		VS	VS	0	
331	D-WP(C)/54560/2025	STATE OF ODISHA YALMULU CHINAMA	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
332	D-WP(C)/54562/2025	STATE OF ODISHA SARASWATI SAHOO	SARADA DASH	//	
		VS	VS	0	
333	D-WP(C)/54563/2025 WP(C)/37410/2025	STATE OF ODISHA JUGAL KISHORE PANDA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
334	D-WP(C)/54564/2025	STATE OF ODISHA PRAVEEN SINGH DHAKAR	DAVINDER KUMAR RAWAT	//	
		VS	VS	0	
335	D-WP(C)/54565/2025	UNION OF INDIA ABHIRAM DUTTA	SAMEER KUMAR DAS	//	
		VS	VS	0	
336	D-WP(C)/54567/2025	STATE OF ODISHA RAJ KISHOR PARIDA	ANUP KUMAR PATTNAIK	//	
		VS	VS	0	
337	D-WP(C)/54569/2025	STATE OF ODISHA UDAYANATH SAHU	MANAS KUMAR SWAIN	//	
		VS	VS	0	
338	D-WP(C)/54570/2025	STATE OF ODISHA SUNIL KUMAR PANDA	SOURAV DAS	//	
		VS	VS	0	
339	D-WP(C)/54571/2025	STATE OF ODISHA BIJAYALAXMI PALATASINGGH	SOURAV DAS	//	
		VS	VS	0	
340	D-WP(C)/54574/2025	STATE OF ODISHA DEEPAK KUMAR DAS MOHAPATRA	GOPAL PRASAD JENA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/54576/2025	THE STATE OF ODISHA KABINDRA KUMAR PARIDA VS	GYANA RANJAN MAHAPATRA VS	// // 0	
342	D-WP(C)/54579/2025	STATE OF ODISHA M/S MGS ENVIRON PVT.LTD, GANJAM VS	SAIBRATA RATH VS	// // 0	
343	D-WP(C)/54581/2025	STATE OF ODISHA JAYANTA KUMAR ROUT VS	LALATENDU SAMANTARAY VS	// // 0	
344	D-WP(C)/54584/2025	STATE OF ODISHA MAHIMA DANG VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
345	D-WP(C)/54585/2025	STATE OF ODISHA ROJALINE DAS VS	SHASHI BHUSAN JENA VS	// // 0	
346	D-WP(C)/54586/2025	STATE OF ODISHA KUMARI HIRADI GOUD @ HIRADI GOUD VS	ARJUNA CHARANA BEHERA VS	// // 0	
347	D-WP(C)/54588/2025	STATE OF ODISHA JHARANA DIGAL VS	SHASHI BHUSAN JENA VS	// // 0	
348	D-WP(C)/54589/2025	STATE OF ODISHA DEBASISH MOHAPATRA VS	MOHIT AGARWAL VS	// // 0	
349	D-WP(C)/54591/2025	ODISHA STATE HOUSING BOARD, BBSR SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS	SANJIB MOHANTY VS	// // 0	
350	D-WP(C)/54592/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR RADHANATH MOHANTY VS	MAMATA MISHRA VS	// // 0	
351	D-WP(C)/54593/2025	GOVT. OF ODISHA BINODINI DEVI VS	GOPAL PRASAD JENA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/54594/2025	RAGHAB CHANDRA GIRI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
353	D-WP(C)/54595/2025	RAJENDRA KUMAR RAUTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
354	D-WP(C)/54596/2025	BHAGABAN MOHAPATRA VS UNION OF INDIA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
355	D-WP(C)/54598/2025	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
356	D-WP(C)/54599/2025	DILIP KUMAR MITRA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //	
357	D-WP(C)/54602/2025	DHARMAPADA BHUYAN VS MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION, CUTTACK	SUJATA JENA VS	// 0 //	
358	D-WP(C)/54606/2025	SHASHI BHUSAN PADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
359	D-WP(C)/54607/2025	BRAJA KISHORE CHAKRABARTY VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	NIRANJAN BISWAL VS	// 0 //	
360	D-WP(C)/54608/2025	GAGAN BIHARI MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA BARIK VS	// 0 //	
361	D-WP(C)/54609/2025	JHARANA NAIK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
362	D-WP(C)/54610/2025	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
363	D-WP(C)/54611/2025	AMULYA CHARAN MAHAKUD	NIRANJAN BISWAL	//	

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**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
364	D-WP(C)/54613/2025	ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI SUKANYA DAS @ NAYAK	DIPTENDU SUNDAR RAY	//	
		VS	VS	0	
365	D-WP(C)/54614/2025	RAHASAMANI DAS JAYANTA KUMAR NAYAK	NIRANJAN BISWAL	//	
		VS	VS	0	
366	D-WP(C)/54615/2025	ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI GURU CHARAN MOHAPATRA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
367	D-WP(C)/54617/2025	STATE OF ODISHA MAA BRAMHANI TRAVELS, BALESWAR	SANJAY KUMAR PATRA	//	
		VS	VS	0	
368	D-WP(C)/54619/2025	STATE OF ODISHA KANHU CHARAN PATRA	SOUMYA MISHRA	//	
		VS	VS	0	
369	D-WP(C)/54620/2025	STATE OF ODISHA TAPAN KUMAR PADHI	NIHAL RATH	//	
		VS	VS	0	
370	D-WP(C)/54621/2025	STATE OF ODISHA MADHUCHHANDA ROUT	SAMBIT SAMAL	//	
		VS	VS	0	
371	D-WP(C)/54622/2025	STATE OF ODISHA SUSANTA BEHERA	DILLIP KUMAR ROUT	//	
		VS	VS	0	
372	D-WP(C)/54623/2025	STATE OF ODISHA BILASHI BARIK	SASWATI MOHAPATRA	//	
		VS	VS	0	
373	D-WP(C)/54624/2025	STATE OF ODISHA SUBRAT MOHANTY	SASIM AJITAV PATTNAIK	//	
		VS	VS	0	
374	D-WP(C)/54625/2025	STATE OF ODISHA BRUNDABAN BIHARI MISHRA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

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**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/54626/2025	STATE OF ODISHA DILLIP KUMAR MAHAKUD VS	JYOTI RANJAN KHUNTIA VS	// // 0	
376	D-WP(C)/54628/2025	STATE OF ODISHA BIRAJ CHARAN ARUK VS	JYOTI RANJAN KHUNTIA VS	// // 0	
377	D-WP(C)/54629/2025	STATE OF ODISHA DAMAYANTI NAYAK VS	JYOTI RANJAN KHUNTIA VS	// // 0	
378	D-WP(C)/54630/2025	STATE OF ODISHA NABAKRISHNA MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
379	D-WP(C)/54631/2025	STATE OF ODISHA SUBRAT MOHANTY VS	SASIM AJITAV PATTNAIK VS	// // 0	
380	D-WP(C)/54632/2025	STATE OF ODISHA RANJIT KUMAR GIRI VS	JYOTI RANJAN KHUNTIA VS	// // 0	
381	D-WP(C)/54633/2025	STATE OF ODISHA SIBA SANKAR PATRO VS	ALOK KUMAR PANDA VS	// // 0	
382	D-WP(C)/54634/2025	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD, (TPSODL) SAROJ KUMAR TRIPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
383	D-WP(C)/54635/2025	STATE OF ODISHA PRIYANATH BARIK VS	JYOTI RANJAN KHUNTIA VS	// // 0	
384	D-WP(C)/54636/2025	STATE OF ODISHA UMAKANTA MALLICK VS	RANJIT MOHANTY VS	// // 0	
385	D-WP(C)/54638/2025	STATE OF ODISHA ASHALATA PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/54640/2025	BHIKARI MALLIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
387	D-WP(C)/54642/2025	JAGADISH MOHANTY VS STATE OF ODISHA	RAJ KISHORE SWAIN VS	// 0 //	
388	D-WP(C)/54643/2025	SAGAR DEHURI VS C.M.D., NATIONAL ALUMINIUM COMPANY LTD. (NALCO), BBSR	PRAVAT RANJAN SUTAR VS	// 0 //	
389	D-WP(C)/54644/2025	BISHNU CHARAN BISOI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
390	D-WP(C)/54645/2025	MADAN MOHAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //	
391	D-WP(C)/54646/2025	JINU RATALIA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
392	D-WP(C)/54648/2025	DR.PRITIRANJAN PATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
393	D-WP(C)/54649/2025	RATIKANTA POTHAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
394	D-WP(C)/54651/2025	BANASHREE BANDITA TRIPATHY VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //	
395	D-WP(C)/54653/2025	MANAS RANJAN PRADHAN VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //	
396	D-WP(C)/54654/2025	AMBARISH ACHARYA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //	
397	D-WP(C)/54655/2025	SATRUJIT NAYAK	PADMANAV BHUTIA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/54656/2025	SIBANARAYANA MOHANTY	NARAYAN PRASAD PARJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/54657/2025	PRAFULLA KUMAR KAR	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/54660/2025	RATNAKAR ROUT	PADMANAV BHUTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/54661/2025	SURESH CHANDRA BEHERA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/54663/2025	MINATI DEHURI	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/54664/2025	SUDARSAN SENAPATI	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/54666/2025	PRAKASH KUMAR PRUSTY	AJAYA KUMAR JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
405	D-WP(C)/54667/2025	PRASANTA KUMAR SETHY	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/54668/2025	UGRASEN GUNTHA	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/54670/2025	DASA BAGSINGH	SATYAJEET SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/54671/2025	PABITRA MOHAN SAHOO	PRAVASH CHANDRA JENA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/54676/2025	STATE OF ODISHA ATASI ROUT VS	BHAGABAN BEHERA VS	// // ()	
410	D-WP(C)/54677/2025	STATE OF ODISHA THE SECRETARY, OFFICE OF THE WHOLESALE CO VS	HEMADIVE SARKAR VS	// // ()	
411	D-WP(C)/54678/2025	JAYSHREE RATH TORQUE MINERALS PVT LTD VS	Jyoti Ranjan Behera VS	// // ()	AOR20220001586C202500099
412	D-WP(C)/54681/2025	NATIONAL FACELESS ASSESSMENT CENTER AND ANR SHRI GAUTAM PUHAN VS	Jyoti Ranjan Behera VS	// // ()	AOR20220001586C202500098
413	D-WP(C)/54682/2025	STATE OF ODISHA SPECIAL SECRETARY OF GANGADHAR BAG VS	GA DEPARTMENT BISWARANJAN MAHARATHA VS	// // ()	
414	D-WP(C)/54686/2025	STATE OF ODISHA BASANTA KUMAR SATAPATHY VS	MOHAMMED RIAZ VS	// // ()	
415	D-WP(C)/54687/2025	REETA SATAPATHY TAPAN KUMAR KAPARDAR VS	Swapnil Roy VS	// // ()	AOR20220001600C202500218
416	D-WP(C)/54689/2025	STATE OF ODISHA SOUDAMINI NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()	
417	D-WP(C)/54690/2025	STATE OF ODISHA ADWAIT KUMAR MOHANTY VS	Swapnil Roy VS	// // ()	AOR20220001600C202500217
418	D-WP(C)/54691/2025	STATE OF ODISHA SABITA NAIK VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202500204
419	D-WP(C)/54692/2025	STATE OF ODISHA JOGESH CHOUDHURY VS	AMIYA KUMAR BEHERA VS	// // ()	
		MAHANADI COAL FIELDS, SUNDERGARH		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/54693/2025	RANJIT PANDA VS M/S STALWART PROJECTS PVT. LTD., KHURDA	RAMDAS ACHARY VS M/S STALWART PROJECTS PVT. LTD., KHURDA	// () //	
421	D-WP(C)/54694/2025	BALARAM TARAI VS STATE OF ORISSA	MIHIR SEKHAR SAHOO VS STATE OF ORISSA	// () //	
422	D-WP(C)/54695/2025	PREM CHAND MISHRA VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// () //	AOR20220001535C202500285
423	D-WP(C)/54697/2025	RABINDRA KU PARIDA VS ODISHA STATE SEEDS CORPORATION LTD	Atul Tripathy VS ODISHA STATE SEEDS CORPORATION LTD	// () //	AOD20240000618C202500191
424	D-WP(C)/54699/2025	NIRANJAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// () //	
425	D-WP(C)/54701/2025	BANAJA NALINI SWAIN VS STATE OF ODISHA	GOURI MOHAN RATH VS STATE OF ODISHA	// () //	
426	D-WP(C)/54702/2025	ALEKH CHANDRA DASH VS STATE OF ODISHA	PRAHALLAD CHANDRA DAS VS STATE OF ODISHA	// () //	AOD20250001275C202500009
427	D-WP(C)/54703/2025	INDRAJIT KABI VS STATE OF ODISHA	PRAHALLAD CHANDRA DAS VS STATE OF ODISHA	// () //	AOD20250001275C202500010
428	D-WP(C)/54705/2025	AGASTI DHARUA VS RAJESH KUMAR AGRAWAL	SUJIT DASH VS RAJESH KUMAR AGRAWAL	// () //	AOR20220000232C202500082
429	D-WP(C)/54706/2025	JITESWARI CHOUDHURY VS MAHANADI COAL FIELDS, SUNDERGARH	AMIYA KUMAR BEHERA VS MAHANADI COAL FIELDS, SUNDERGARH	// () //	
430	D-WP(C)/54707/2025	RAJENDRA KUMAR SHARMA VS STATE OF ODISHA	Dhananjaya Mund VS STATE OF ODISHA	// () //	AOR20220001492C202500031
431	D-WP(C)/54708/2025	SITAMANI SAHOO	KUNAL KUMAR SWAIN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/54709/2025	SULEKHA DASH	SAHASRA JYOTI NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/54710/2025	PRAVAKAR KAR	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/54711/2025	ASHEEMA SAMANTRAY	VIVASWAT MOHAPATRA	//	AOR20220001551C202500026
		VS	VS	()	
		THE TAHASILDAR, PIPILI		//	
435	D-WP(C)/54713/2025	BIBHUTI BHUSAN MOHAPATRA	DEBADUTTA KANUNGO	//	AOD20240000798C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/54714/2025	PRAJESHA PRASAD MISHRA	Atul Tripathy	//	AOD20240000618C202500193
		VS	VS	()	
		TATA POWER WESTERN ODISHA DISTRIBUTION LTD		//	
437	D-WP(C)/54715/2025	SARAT KUMAR PARIDA	SUDARSAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/54716/2025	TUNU NAIK	MANAS RANJAN BAUG	//	AOR20220002374C202500205
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/54717/2025	MD ZAMILUR RAHAMAN	TANMAY MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/54718/2025	RAJENDRA KUMAR SAHOO	Ajit Kumar Sahoo	//	AOR20220001563C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/54719/2025	SURENDRA KUMAR PATRA	SUDARSAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/54720/2025	SURESH CHANDRA SAHOO	SURYAKANTA DASMOHAPATRA	//	AOR20220004152C202500054
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/54721/2025	STATE OF ODISHA KAILASH CHANDRA PATRA VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202500038
444	D-WP(C)/54722/2025	STATE OF ODISHA RAJ KISHORE MARTHA VS	SUDARSAN BEHERA VS	// // ()	
445	D-WP(C)/54723/2025	STATE OF ODISHA DAYANIDHI SETHI VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500334
446	D-WP(C)/54724/2025	STATE OF ODISHA JOGENDRA SETHY VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500336
447	D-WP(C)/54725/2025	STATE OF ODISHA PRASAN KUMAR PANDA VS	TANMAY MISHRA VS	// // ()	
448	D-WP(C)/54728/2025	STATE OF ODISHA SUBHASHMITA MOHANTY VS	DEBIPRASAD MOHANTY VS	// // ()	AOD20250000159C202500003
449	D-WP(C)/54729/2025	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500335
450	D-WP(C)/54730/2025	STATE OF ODISHA MOHAN KUMAR NANDA VS	Soubhagya Swain VS	// // ()	AOR20220001296C202500114
451	D-WP(C)/54732/2025	STATE OF ODISHA PRAVATI PATRA VS	MANOJ KUMAR MOHANTY (2) VS	// // ()	
452	D-WP(C)/54733/2025	STATE OF ODISHA NRUPAMANI ROHIDAS VS	AMIYA KUMAR BEHERA VS	// // ()	
453	D-WP(C)/54735/2025	MAHANADI CAOL FIELDS, SUNDERGARH DR.SANDHYARANI BEHERA VS	NIHAL RATH VS	// // ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/54736/2025	BASANTA KUMAR PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
455	D-WP(C)/54739/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
456	D-WP(C)/54741/2025	GOPINATH DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
457	D-WP(C)/54743/2025	BASANTA KUMAR PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
458	D-WP(C)/54745/2025	DR.BASANTA MANJARI KAR VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
459	D-WP(C)/54746/2025	NIRANJAN MOHAPATRA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //	
460	D-WP(C)/54747/2025	M/S.GLOBAL AVIANUTICS LTD, (GAL),NEW DELHI VS STATE OF ODISHA	JITENDRA KUMAR MOHAPATRA VS	// 0 //	
461	D-WP(C)/54748/2025	M/S. BERHAMPUR TRADERS, GANJAM VS SUPT. CENTRAL GST AND CENTRAL EXCISE DIVISION, BERHAMPUR DIVISION, GANJAM	BIBHUTI BHUSAN PANDA VS	// 0 //	
462	D-WP(C)/54751/2025	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
463	D-WP(C)/54752/2025	MOTIRAM PANDE VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
464	D-WP(C)/54753/2025	BIDHUBHYSAN MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500312
465	D-WP(C)/54754/2025	MANSHI PARIDA	SANJIBANI MISHRA	//	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/54755/2025	AJAY KUMAR ROUTRAY	Kajal Sahoo	//	AOR20220001613C202500057
		VS	VS	()	
		COMMISSIONER APPEALS, GST, CX AND CUSTOMS, BBSR		//	
467	D-WP(C)/54756/2025	SADHU CHARAN KHATUA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-WP(C)/54757/2025	MINI NAYAK	MADHUSMITA KANUNGO	//	AOD20240000479C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-WP(C)/54758/2025	JAYAMANGAL MEHER	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/54761/2025	KALIPADA TRIPATHY	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-WP(C)/54762/2025	PARESH KUMAR MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/54763/2025	MRUTYUNJAY DASH	SURYAKANTA DASMOHAPATRA	//	AOR20220004152C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-WP(C)/54764/2025	M/S. RAJEEV ROUT, BBSR	BIBHUTI BHUSAN PANDA	//	
		VS	VS	()	
		COMNR GST, CX AND CUSTOMS (APPEALS), CENTRAL REVENUE BUILDING, BBSR		//	
474	D-WP(C)/54765/2025	BHAGYADHAR SAHOO	SHIVSANKAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/54766/2025	CHITARANJAN DAS	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-WP(C)/54767/2025	NB SUB SANTOSH KUMAR SAHU RETD	SAMARENDRA BEURA	//	AOR20220001771C202500036
		VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/54768/2025	UNION OF INDIA AND ORS PRAVAS KUMAR PRADHAN VS STATE OF ODISHA	Umesh Chandra Mohanty VS	// // 0 //	AOD20250001183C202500002
478	D-WP(C)/54769/2025	UTTAM KUMAR BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
479	D-WP(C)/54772/2025	Susanta Kumar Mandal VS State Of Odisha	Suryakanta Palai VS	// 0 //	AOR20220004106C202500170
480	D-WP(C)/54773/2025	BARTTANA SERVICE COOPERATIVE SOCIETY LTD., BALASORE VS STATE OF ODISHA	MANISH NAG DAS VS	// 0 //	
481	D-WP(C)/54774/2025	SWAJALDHARA USERS COMMITTEE, NAYAGARH VS STATE OF ODISHA	MANISH NAG DAS VS	// 0 //	
482	D-WP(C)/54775/2025	DILIP KUMAR MISHRA VS COMMISSIONER OF ENDOWMENTS, KHURDA	SANTOSH KUMAR NANDA VS	// 0 //	
483	D-WP(C)/54778/2025	RASHMI REKHA SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
484	D-WP(C)/54779/2025	RAJKUMAR RAITA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
485	D-WP(C)/54780/2025	SAROJ KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
486	D-WP(C)/54781/2025	PRASANNI DAS VS THE UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD, PURI	ABHAYA KUMAR SHARMA VS	// 0 //	
487	D-WP(C)/54782/2025	BATAKRUSHNA MALLA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
488	D-WP(C)/54783/2025	DIPAK KUMAR PRADHAN VS UNION OF INDIA	KABIR KUMAR JENA VS	// 0 //	
489	D-WP(C)/54784/2025	TILOTTAMA SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
490	D-WP(C)/54785/2025	SULEHA BIBI @ SWACHEA BIBI VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //	
491	D-WP(C)/54788/2025	ANITA RANI DAS @ BEHERA VS HIMANSU BHUSAN BEHERA	VIVEKANANDA JENA VS	// 0 //	
492	D-WP(C)/54789/2025	BIPIN KUMAR NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
493	D-WP(C)/54792/2025	DEBASIS BARIK VS STATE OF ODISHA	SATYAM DAS PATTNAIK VS	// 0 //	
494	D-WP(C)/54793/2025	PABITRA KUMAR PRADHAN VS SASMITA PRADHAN	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
495	D-WP(C)/54794/2025	SATYABADI PADHI VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //	
496	D-WP(C)/54799/2025	MANORANJAN SAHOO VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
497	D-WP(C)/54803/2025	NIRANJAN SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
498	D-WP(C)/54804/2025	M/S.JITENDRA KUMAR JENA, CUTTACK VS ASSISTANT COMMISSIONER OF STATE TAX, (CT AND GST CIRCLE, CUTTACK-II)	ALOK KUMAR RANA VS	// 0 //	
499	D-WP(C)/54806/2025	M/S NEURONE COMPUTER SERVICES, BBSR	CHITTA RANAJAN DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
500	D-WP(C)/54813/2025	KALPANA TIRKEY	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-WPCRL/40478/2025	BAIDHAR PANIGRAHI	DURGA PRASAD PRADHAN	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WPCRL/40502/2025	Trupti Mayee Dalai	Suryakanta Palai	//	AOR20220004106C202500171
		VS	VS	()	
		State Of Odisha		//	
503	D-ABLAPL/40335/2025	NIBASI PATRA	BHARAT JALLI	RAMBHA (KHALLIKOTE) /815 /2024	AOD20240000581C202500163
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/40337/2025	ROHNIKANTA PALATASINGH @ ROHNIKANTA PALATASINGH	AKASH KUMAR MISHRA	BOLAGARH P.S. /314 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/40340/2025	GOBINDA BEHERA	BIBHUTI BHUSAN SWAIN	GOPALPRASAD /399 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/40342/2025	MANASI SAHOO	PRAKASH CHANDRA DASH	MAHANGA /407 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/40351/2025	SASHMITA PALLAI @ SAMITA PALAI	BHARAT JALLI	RAMBHA (KHALLIKOTE) /815 /2024	AOD20240000581C202500164
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/40352/2025	PARBATI PAIKRAY	BIDYADHAR MANSING	TANGI (KHURDA) /718 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/40359/2025	DEEPAK KUMAR SAHU	BYOMAKESH TRIPATHY	JANKIA P.S. /172 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/40361/2025	BIBHUTI BHUSAN PANDIA	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/40363/2025	STATE OF ODISHA SHUBHENDU @ SUVENDU PANIGRAHI VS	LALIT SAHU VS	// /0 ()	
512	D-ABLAPL/40367/2025	STATE OF ODISHA GAJANAN PRADHAN VS	ANIMA KUMARI DEI VS	// CUTTACK VIGILANCE /32 /2024 ()	
513	D-ABLAPL/40375/2025	STATE OF ODISHA(VIG.) ABHIRAM SWAIN VS	MD. GOLAM MADANI VS	// AGARAPADA /213 /2025 ()	
514	D-ABLAPL/40376/2025	STATE OF ODISHA SURENDRA MALIK VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI MODEL /373 /2025 ()	
515	D-ABLAPL/40378/2025	STATE OF ODISHA LAL KISHOR SAHOO VS	AMITAV TRIPATHY VS	// KHANDAPARA /374 /2025 ()	
516	D-ABLAPL/40381/2025	STATE OF ODISHA NIRANJAN MOHAPATRA VS	AMITAV TRIPATHY VS	// KHANDAPARA /374 /2025 ()	
517	D-ABLAPL/40383/2025	STATE OF ODISHA SAROJ KUMAR SAHOO VS	DEBASISH PATNAIK VS	// JARADA /326 /2025 ()	
518	D-ABLAPL/40384/2025	STATE OF ODISHA K.BASANTA VS	DEBASISH PATNAIK VS	// JARADA /313 /2025 ()	
519	D-ABLAPL/40387/2025	STATE OF ODISHA SURAJ NAIK VS	KEDAR SANKAR SAHU VS	// BRAHMAGIRI /126 /2025 ()	
520	D-ABLAPL/40388/2025	STATE OF ODISHA JAYAPRAKASH JENA VS	SANGRAM KESHARI ROUT VS	// BHADRAK RURAL /804 /2025 ()	
521	D-ABLAPL/40390/2025	STATE OF ODISHA CHITTA RANJAN SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// /0 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/40391/2025	TAPASI DASGUPTA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	GRAM GANJAM /65 /2021 () //	
523	D-ABLAPL/40397/2025	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /391 /2025 () //	
524	D-ABLAPL/40400/2025	BABUL PARIDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /73 /2024 () //	AOR20220003722C202500272
525	D-ABLAPL/40401/2025	RAJESH BAGARIA VS STATE OF ODISHA	ARNAV BEHERA VS	RAGHUNATHPALI /459 /2025 () //	
526	D-ABLAPL/40402/2025	PRADYUMNA MOHAPATRA VS STATE OF ODISHA	SATYABRATA DASH VS	PARADEEP MODEL /326 /2025 () //	
527	D-ABLAPL/40405/2025	BIJAY DAS VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	NIALI /599 /2025 () //	
528	D-ABLAPL/40407/2025	MITU @ MITHUNA DAS VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /600 /2025 () //	
529	D-ABLAPL/40410/2025	MANGULU MUKHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	/ /0 () //	
530	D-ABLAPL/40414/2025	PINTU NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /232 /2024 () //	
531	D-ABLAPL/40415/2025	SUBRAT KUMAR DHARA @ DHADA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	PURUNABAZAR /290 /2025 () //	
532	D-ABLAPL/40418/2025	JANARDAN ALDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAMDA PS /121 /2025 () //	
533	D-ABLAPL/40419/2025	RAMAKANTA PRADHAN	SURYAKANTA DWIBEDI	RAIRAKHOL /348 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/40421/2025	G. SARAT CHANDRA REDDY @ TUNA REDDY	GYANA RANJAN DHAL	Maitri Vihar PS /502 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/40425/2025	BRUNDABAN NAIK	MANORANJAN DAS	MOTANGA /469 /2025	AOR20220000053C202500143
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/40436/2025	DEEPAK KUMAR DAS @ DEEPAK DAS	SAPAN KUMAR LENKA	MAHILA P.S.(BBSR) /326 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/40437/2025	KAILASH CHANDRA NAYAK	BISWABHUSAN DAS	PARADEEP MODEL /381 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/40450/2025	SHEETAL PRIYADARSINI	BIJAYANANDA DASH	JAGATPUR /741 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/40452/2025	SUMITRA BEHERA	SAMARENDRA BAHADUR	CHANDABALI /571 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/40454/2025	SUMAN CHHUALSINGH @ BINU	PRAJIT KUMAR PRADHAN	BHARATPUR PS /824 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/40456/2025	BABLU ROUT	KASHINATH PATTANAIAK	PAHALA /445 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/40457/2025	BISHNU PRASAD PRAHARAJ	SANTOSH CHANDRA ATABUDHI	KHARABEL NAGAR P.S. /476 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/40461/2025	SANTANU NAYAK @ SANTANU KUMAR NAYAK	MRUTYUNJAYA MAHARANA	GOLANTHARA (BERHAMPUR) /493 /2025	AOR20220002077C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/40466/2025	GANGADHAR PANDA	JAYANTA KUMAR MAJHI	SORO /764 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/40467/2025	STATE OF ODISHA CHAITANYA DAS VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /322 /2025 ()	
546	D-ABLAPL/40468/2025	STATE OF ODISHA PRADEEP KUMAR BARIK VS	SUBASH CHANDRA MOHANTY VS	// PURIGHAT /396 /2025 ()	
547	D-ABLAPL/40475/2025	STATE OF ODISHA SUBAS CHANDRA SAHOO @ SUBAS SAHOO VS	BRAJA KISHORE PANDA VS	// BARAMBA /415 /2025 ()	
548	D-ABLAPL/40480/2025	STATE OF ODISHA SUBAS CHANDRA SAHOO @ SUBAS SAHOO VS	BRAJA KISHORE PANDA VS	// BARAMBA /418 /2025 ()	
549	D-ABLAPL/40482/2025	STATE OF ODISHA BHASI SWAIN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /440 /2025 ()	
550	D-ABLAPL/40485/2025	STATE OF ODISHA SOUMYA RANJAN JENA VS	JAJATI KESHARI KHUNTIA VS	// KAKATAPUR /361 /2025 ()	
551	D-ABLAPL/40487/2025	STATE OF ODISHA PRAKASH KU. PATTNAIK @ PRAKASH KUMAR PATTNAIK VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /297 /2025 ()	
552	D-ABLAPL/40490/2025	STATE OF ODISHA SUNIL KUMAR DASH @ SUNIL DASH @ SIPUN VS	DIBYAJYOTI SAHOO VS	// BALASORE TOWN /264 /2025 ()	
553	D-ABLAPL/40500/2025	STATE OF ODISHA K SWARNABALA MOHAPATRA VS	Judhisthir Sahoo VS	// // ()	AOD20220003315C202500090
554	D-ABLAPL/40506/2025	STATE OF ODISHA SATYAJIT PANDA VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202500320
555	D-ABLAPL/40507/2025	STATE OF ODISHA PUSPANJALI DAS VS	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202500085
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
556	D-ABLAPL/40509/2025	UTTAM KUMAR JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202500071

# ORISSA HIGH COURT

MISC CASES FILED on :24/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/54587/2025 SAO/ /	JAYANT KUMAR UPADHAY MP	SWETA PATNAIK	70/2025
2	D-CRLLP/36147/2025 CRLLP/93/2025	KARUNAKAR MOHANTY MP	KALPATARU MISHRA	91/2025
3	D-STREV/54807/2025 STREV/ /	M/S. NARAYAN TRADERS, GANJAM MP	BIBHUTI BHUSAN PANDA	105/2025
4	D-STREV/54807/2025 STREV/ /	M/S. NARAYAN TRADERS, GANJAM MP	BIBHUTI BHUSAN PANDA	106/2025
5	D-STREV/54809/2025 STREV/ /	M/S. JAY BHARAT SPICES PVT. LTD., CUTTACK MP	BIBHUTI BHUSAN PANDA	107/2025
6	D-STREV/54809/2025 STREV/ /	M/S. JAY BHARAT SPICES PVT. LTD., CUTTACK MP	BIBHUTI BHUSAN PANDA	108/2025
7	D-TRPCRL/40339/2025 TRPCRL/ /	GOURI SHANKAR MISHRA MP	SATYABRATA MOHANTY	120/2025
8	D-TRPCRL/18952/2025 TRPCRL/46/2025	SANJUKTA RANI PATRA MP	DILLIP KUMAR ROUT	121/2025
9	D-MSA/54116/2025 MSA/ /	M/S HI TECH ESTATES AND PROMOTERS DEBATELSA MP	BIBHUTI BHUSAN PANDA	140/2025
10	D-OTAPL/54550/2025 OTAPL/ /	THE COMMISSIONER OF CGST AND CX, ROURKELA MP	ROHIT KUMAR CHOUDHURY,SR.S.C	218/2025
11	D-OTAPL/54550/2025 OTAPL/ /	THE COMMISSIONER OF CGST AND CX, ROURKELA MP	ROHIT KUMAR CHOUDHURY,SR.S.C	219/2025
12	D-LAA/49898/2025 LAA/ /	GAURANGA CHANDRA MISHRA MP	KISHORE KUMAR JENA	264/2025
13	D-LAA/54556/2025 LAA/ /	HALDHAR DOMB @ HALDHAR JAGAT MP	SAILABALA JENA	265/2025
14	D-LAA/54556/2025 LAA/ /	HALDHAR DOMB @ HALDHAR JAGAT MP	SAILABALA JENA	266/2025
15	D-LAA/54750/2025 LAA/ /	THE GENERAL MANAGER, EAST COAST RAILWAY, MP	RAJESH KUMAR MOHANTY (SR. PANNEL COUNSEL)	267/2025
16	D-LAA/54750/2025 LAA/ /	THE GENERAL MANAGER, EAST COAST RAILWAY, MP	RAJESH KUMAR MOHANTY (SR. PANNEL COUNSEL)	268/2025
17	D-CRLMP/31972/2025 CRLMP/1404/2025	YUVRAJ SHAM MANE MP	SHYAM MANOHAR	284/2025
18	D-CRLMP/40479/2025 CRLMP/ /	BIRA KISHORE PADHI MP	TUSAR KUMAR MISHRA	285/2025
19	D-CRLMP/40479/2025 CRLMP/ /	BIRA KISHORE PADHI MP	TUSAR KUMAR MISHRA	286/2025
20	D-SA/9/1994 SA/9/1994	AKHOJI MP	Mr RAMA CH RATH M/S.R.C.RATH	351/2025
21	D-JCRLA/70/2022 JCRLA/70/2022	BABULA MALLICK MP	SAROJ KUMAR ROUTH	430/2025
22	D-JCRLA/34932/2025 JCRLA/220/2025	UPENDRA DEEP MP	ADV., BINAPANI TRIPATHY	431/2025
23	D-JCRLA/36008/2025 JCRLA/222/2025	BISWANATH KISKU MP	ADV., NALINI KANTA SAHOO	432/2025
24	D-TRP(C)/49708/2025 TRP(C)/440/2025	SWARNALATA SAHOO MP	RAGHUNATH BISWAL	500/2025
25	D-TRP(C)/54561/2025 TRP(C)/ /	SOLEHA KHATUN MP	AMLAN SHAKTI PAUL	501/2025
26	D-RVWPET/54518/2025	BANABIHARI RATH	ADV.	

	RVWPET/ /	MP		531/2025
27	D-RVWPET/54680/2025	PINTU MANDAL	AMITABH NAIK	
	RVWPET/ /	MP		532/2025
28	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		604/2025
29	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		605/2025
30	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		606/2025
31	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		607/2025
32	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		608/2025
33	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		609/2025
34	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		610/2025
35	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		611/2025
36	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		612/2025
37	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		613/2025
38	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		614/2025
39	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		615/2025
40	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		616/2025
41	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		617/2025
42	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		618/2025
43	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		619/2025
44	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		620/2025
45	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	
	CMAPL/269/2025	MP		621/2025
46	D-CMAPL/54433/2025	ISWAR PRASAD KAR	ACHYUTA NANDA ROUSTRAY	
	CMAPL/ /	MP		622/2025
47	D-CMAPL/54554/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	CMAPL/ /	MP		623/2025
48	D-RPFAM/54573/2025	BEBI @ INDULATA BEHERA	DIPTI RANJAN MOHAPATRA	
	RPFAM/ /	MP		629/2025
49	D-RPFAM/50300/2025	SUVENDU PRAKASH RAY	BHABANI SANKAR DAS	
	RPFAM/ /	MP		630/2025
50	D-RPFAM/50173/2025	SURESH KUMAR BEHERA	RABI NARAYAN PANDA	
	RPFAM/ /	MP		631/2025
51	D-RPFAM/54726/2025	KALPANA SENAPATI @ BARAL	BAMADEV BARAL	
	RPFAM/ /	MP		632/2025
52	D-RPFAM/54787/2025	HARPRIT SINGH RANDHAWA	VIVEKANANDA JENA	
	RPFAM/ /	MP		633/2025
53	D-MATA/48054/2025	ANKUR AGARWAL	ASIT KUMAR CHOUDHURY	
	MATA/ /	MP		753/2025
54	D-MATA/54727/2025	SAGARIKA RATH	PRASANTA KUMAR NANDA	
	MATA/ /	MP		754/2025
55	D-MATA/54727/2025	SAGARIKA RATH	PRASANTA KUMAR NANDA	
	MATA/ /	MP		755/2025
56	D-MATA/54740/2025	KALPANA SENAPATI@BARAL	BAMADEV BARAL	
	MATA/ /	MP		756/2025
57	D-MATA/54791/2025	SANTANU KUMAR CHINNARA	TAPOBANTA BARIK	
	MATA/ /	MP		757/2025

58	D-MATA/54791/2025 MATA/ /	SANTANU KUMAR CHINNARA MP	TAPOBANTA BARIK	758/2025
59	D-FAO/49672/2025 FAO/ /	D.M, ORIENTAL INSURANCE CO. LTD., KHURDA MP	PRASANTA KUMAR MAHALI	1122/2025
60	D-FAO/54685/2025 FAO/ /	D.M., M/S. NATIONAL INSURANCE CO. LTD. MP	DEEPAK KUMAR MOHANTY	1123/2025
61	D-FAO/54685/2025 FAO/ /	D.M., M/S. NATIONAL INSURANCE CO. LTD. MP	DEEPAK KUMAR MOHANTY	1124/2025
62	D-FAO/54814/2025 FAO/ /	M.NISHANT ADENI MP	TANMAY MISHRA	1125/2025
63	D-BLAPL/38414/2025 BLAPL/13250/2025	BISHNU BEHERA MP		1197/2025
64	D-BLAPL/37772/2025 BLAPL/12959/2025	KALIA @ LAXMIDHAR @ KALANDI SUBUDHI MP		1198/2025
65	D-BLAPL/4037/2024 BLAPL/1203/2024	DEEPAK KUMAR CHHOTARAY MP		1199/2025
66	D-CRLREV/37591/2025 CRLREV/ /	SIDDHANT KUMAR DUTT MP	OM SWARUP	1645/2025
67	D-CRLREV/19531/2025 CRLREV/331/2025	MADHUSMITA MANGARAJ MP		1646/2025
68	D-CRLREV/168/2021 CRLREV/168/2021	MANABENDRA PANDA MP	PRADEEP KUMAR KHUNTIA	1647/2025
69	D-RSA/54438/2025 RSA/ /	PUROJIT SAHU MP	GOKULANANDA SAHU	1802/2025
70	D-RSA/54485/2025 RSA/ /	NANDA KISHORE SAHOO MP	PRABIN DAS	1803/2025
71	D-RSA/54524/2025 RSA/ /	P.AFTAB @ P.UMAR MP	BHAWANI SANKAR PANIGRAHI	1804/2025
72	D-RSA/405/2023 RSA/405/2023	SABITRI MAJHI MP	PRASANTA KUMAR SATAPATHY	1805/2025
73	D-RSA/405/2023 RSA/405/2023	SABITRI MAJHI MP	PRASANTA KUMAR SATAPATHY	1806/2025
74	D-RSA/54568/2025 RSA/ /	B.D.A., KHURDA MP	GYANA RANJAN MAHAPATRA	1807/2025
75	D-RSA/54568/2025 RSA/ /	B.D.A., KHURDA MP	GYANA RANJAN MAHAPATRA	1808/2025
76	D-RSA/54568/2025 RSA/ /	B.D.A., KHURDA MP	GYANA RANJAN MAHAPATRA	1809/2025
77	D-RSA/54662/2025 RSA/ /	KHAGESWAR MOHANTA MP	PRAJNA SARITA MOHANTY	1810/2025
78	D-RSA/54790/2025 RSA/ /	TULSI @ TULSIRAM PATEL MP	TAPOBANTA BARIK	1811/2025
79	D-RSA/54790/2025 RSA/ /	TULSI @ TULSIRAM PATEL MP	TAPOBANTA BARIK	1812/2025
80	D-CMP/54442/2025 CMP/ /	GOBARDHAN ADHA MP	AJAYA KUMAR NANDA	2197/2025
81	D-CMP/169/2025 CMP/27/2025	BIMAL LOCHAN SAHU MP		2198/2025
82	D-CMP/168/2025 CMP/13/2025	BIMAL LOCHAN SAHU MP		2199/2025
83	D-CMP/43416/2025 CMP/1717/2025	KUNI SAHANI MP		2200/2025
84	D-CMP/39878/2024 CMP/1083/2024	ASHOK KUMAR CHOUHAN MP	ANKITA MUKHERJI	2201/2025
85	D-CMP/39878/2024 CMP/1083/2024	ASHOK KUMAR CHOUHAN MP	ANKITA MUKHERJI	2202/2025
86	D-CMP/54639/2025 CMP/ /	DHRUBA CHARAN BEHERA MP	SOUBHAGYA LAXMI PATTNAIK	2203/2025
87	D-CMP/39878/2024 CMP/1083/2024	ASHOK KUMAR CHOUHAN MP	ANKITA MUKHERJI	2204/2025
88	D-CMP/54659/2025 CMP/ /	MAMATA SAHOO MP	SOURAV SUMAN BHUYAN	2205/2025
89	D-CMP/54674/2025	PRAMOD KUMAR DAS	GOPINATH MISHRA	

	CMP/ /	MP		2206/2025
90	D-CMP/54737/2025	KARTIKA MEHER	BHARAT BHUSAN ROUSTRAY	
	CMP/ /	MP		2207/2025
91	D-CMP/54777/2025	SATYABRATA MAHAPATRA	AMIT PRASAD BOSE	
	CMP/ /	MP		2208/2025
92	D-ABLAPL/9963/2021	NIRANJAN DEHURI		
	ABLAPL/9963/2021	MP		2298/2025
93	D-ABLAPL/31641/2025	SABITA PRADHAN	JYOTIRMAYA SAHOO	
	ABLAPL/ /	MP		2299/2025
94	D-ABLAPL/22549/2025	DILU BARAD @ DILLIP KUMAR BARAD		
	ABLAPL/9314/2025	MP		2300/2025
95	D-ABLAPL/36516/2025	RAJASHREE BHOLA		
	ABLAPL/13807/2025	MP		2301/2025
96	D-MACA/53167/2025	D.M., ORIENTAL INSURANCE CO. LTD., BANGALURU	PRAGNITA KUMAR MAHALI	
	MACA/ /	MP		2915/2025
97	D-MACA/53779/2025	GUMESH MALLICK	BISHNU BRATA SINGH	
	MACA/ /	MP		2916/2025
98	D-MACA/52577/2025	NATIONAL INSURANCE COMPANY LTD.	JYOTI RANJAN DEO	
	MACA/ /	MP		2917/2025
99	D-MACA/390/2023	SUBHADRA JANI	BHARAT JALLI	
	MACA/390/2023	MP		2918/2025
100	D-MACA/52741/2025	RINA SETHI	DEEPALI MAHAPATRA	
	MACA/ /	MP		2919/2025
101	D-MACA/54527/2025	ROJINA SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2920/2025
102	D-MACA/41/2019	NATIONAL INSURANCE CO.LTD.		
	MACA/41/2019	MP		2921/2025
103	D-MACA/54580/2025	SANTOSH KUMAR MALLICK	DEBASISH PATNAIK	
	MACA/ /	MP		2922/2025
104	D-MACA/54580/2025	SANTOSH KUMAR MALLICK	DEBASISH PATNAIK	
	MACA/ /	MP		2923/2025
105	D-MACA/54582/2025	NABHI SANTA	DEBASISH PATNAIK	
	MACA/ /	MP		2924/2025
106	D-MACA/54582/2025	NABHI SANTA	DEBASISH PATNAIK	
	MACA/ /	MP		2925/2025
107	D-MACA/54583/2025	BIKASH JENA @ BIKASH CHANDRA JENA	DEBASISH PATNAIK	
	MACA/ /	MP		2926/2025
108	D-MACA/54583/2025	BIKASH JENA @ BIKASH CHANDRA JENA	DEBASISH PATNAIK	
	MACA/ /	MP		2927/2025
109	D-MACA/54597/2025	MANAGER LEGAL, SBI GENERAL INSURANCE CO. LTD.	SOMNATH B. KHURDA	
	MACA/ /	MP		2928/2025
110	D-MACA/54618/2025	PUJA SETHY	LAKSMIDHAR KABI	
	MACA/ /	MP		2929/2025
111	D-MACA/54698/2025	M/S. NEW INDIA ASSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2930/2025
112	D-MACA/54700/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2931/2025
113	D-MACA/54700/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2932/2025
114	D-CRLA/42/2017	SRIDHARA BEHERA		
	CRLA/42/2017	MP		3579/2025
115	D-CRLA/40354/2025	RAJA @ RAJ KISHORE DAS	ABHAS MOHANTY	
	CRLA/ /	MP		3580/2025
116	D-CRLA/40354/2025	RAJA @ RAJ KISHORE DAS	ABHAS MOHANTY	
	CRLA/ /	MP		3581/2025
117	D-CRLA/629/2022	FUNU@JOGESWAR@JOGESWAR MEHER	ANIRUDHA DAS	
	CRLA/629/2022	MP		3582/2025
118	D-CRLA/40411/2025	RITIK DIGAL	LAXMAN PRADHAN	
	CRLA/ /	MP		3583/2025
119	D-CRLA/40411/2025	RITIK DIGAL	LAXMAN PRADHAN	
	CRLA/ /	MP		3584/2025
120	D-CRLA/40416/2025	JAYANANDA SAHU	JAJATI KESHARI KHUNTIA	
	CRLA/ /	MP		3585/2025

121	D-CRLA/40416/2025 CRLA/ /	JAYANANDA SAHU MP	JAJATI KESHARI KHUNTIA	3586/2025
122	D-CRLA/40427/2025 CRLA/ /	NARAYAN PRUSTY MP	HEMANT KUMAR MUND	3587/2025
123	D-CRLA/40427/2025 CRLA/ /	NARAYAN PRUSTY MP	HEMANT KUMAR MUND	3588/2025
124	D-CRLA/417/2023 CRLA/417/2023	ANUP KUMAR MAJUMDAR MP	SHYAM MANOHAR	3589/2025
125	D-CRLA/40392/2025 CRLA/ /	SADASHIVA BAL @ NEULA MP	SURESH CHANDRA PRADHAN	3590/2025
126	D-CRLA/40392/2025 CRLA/ /	SADASHIVA BAL @ NEULA MP	SURESH CHANDRA PRADHAN	3591/2025
127	D-CRLA/40463/2025 CRLA/ /	KEDARNATH JENA @ PARABASIA MP	DEBASNAN DAS	3592/2025
128	D-CRLA/40463/2025 CRLA/ /	KEDARNATH JENA @ PARABASIA MP	DEBASNAN DAS	3593/2025
129	D-CRLA/40465/2025 CRLA/ /	SUSHANTA PRADHAN MP	GOUTAM CH. ROUT	3594/2025
130	D-CRLA/306/2020 CRLA/306/2020	ANADI BANCHOR MP	ASHWINI KUMAR DAS	3595/2025
131	D-CRLA/40465/2025 CRLA/ /	SUSHANTA PRADHAN MP	GOUTAM CH. ROUT	3596/2025
132	D-CRLA/471/2018 CRLA/471/2018	ANANDA NAIK MP	ADV	3597/2025
133	D-CRLMC/40334/2025 CRLMC/ /	SUJATA BARAL MP	VIVASWAT MOHAPATRA	4004/2025
134	D-CRLMC/40357/2025 CRLMC/ /	PATNANA VENKATARAMANA MANIKANBA @ VENKATARAMANARUDH MP		4005/2025
135	D-CRLMC/40358/2025 CRLMC/ /	JYOTIRMAYEE MOHANTY MP	MANAS KUMAR CHAND	4006/2025
136	D-CRLMC/30993/2025 CRLMC/4161/2025	RAGHURAJ SAHU @ RAGHUNATH SAHU MP		4007/2025
137	D-CRLMC/40389/2025 CRLMC/ /	MANAS RANJAN MOHANTY MP	DINESH KUMAR MOHANTY	4008/2025
138	D-CRLMC/40413/2025 CRLMC/ /	HEMANTA DALAI MP	BHABANI SHANKAR DASPARIDA	4009/2025
139	D-CRLMC/40080/2025 CRLMC/5651/2025	THIRUPATI KIRAN MP	K.CHANDRA SEKHAR	4010/2025
140	D-CRLMC/23044/2025 CRLMC/2937/2025	PRAFULLA KUMAR ROUT MP		4011/2025
141	D-CRLMC/40417/2025 CRLMC/ /	SULOCHANA PALEI MP	AJAYA KUMAR NAYAK	4012/2025
142	D-CRLMC/23042/2025 CRLMC/2917/2025	PRAFULLA KUMAR ROUT MP		4013/2025
143	D-CRLMC/40422/2025 CRLMC/ /	SANATAN NAIK MP	ASHOK DAS	4014/2025
144	D-CRLMC/40428/2025 CRLMC/ /	UTKAL KESHARI KHUNTIA@LULU MP	PRAKASH CHANDRA DASH	4015/2025
145	D-CRLMC/40428/2025 CRLMC/ /	UTKAL KESHARI KHUNTIA@LULU MP	PRAKASH CHANDRA DASH	4016/2025
146	D-CRLMC/40432/2025 CRLMC/ /	UTKAL KESHRI KHUNTIA @ LULU MP	PRAKASH CHANDRA DASH	4017/2025
147	D-CRLMC/40432/2025 CRLMC/ /	UTKAL KESHRI KHUNTIA @ LULU MP	PRAKASH CHANDRA DASH	4018/2025
148	D-CRLMC/23427/2025 CRLMC/3019/2025	ARABINDA SAHOO MP		4019/2025
149	D-CRLMC/40439/2025 CRLMC/ /	BANSIDHAR PRADHAN MP	AMIT PRASAD BOSE	4020/2025
150	D-CRLMC/40451/2025 CRLMC/ /	DIPAK KUMAR NAYAK MP	DEBASIS MISHRA	4021/2025
151	D-CRLMC/40455/2025 CRLMC/ /	RANJAN KUMAR @ RANJAN DEY MP	PRAVAT KUMAR DAS	4022/2025
152	D-CRLMC/40441/2025	ASHOK KUMAR PANDA	PRASANTA KUMAR ROUTRAY	

	CRLMC/ /	MP		4023/2025
153	D-WA/45042/2025 WA/1792/2025	PRATAP CHANDRA KHATUA@PRATAP KIRANFULLA KUMAR KAR MP		5009/2025
154	D-WA/54434/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	5010/2025
155	D-WA/54434/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	5011/2025
156	D-WA/47324/2025 WA/ /	BDA(SECRETARY), BBSR MP	GYANA RANJAN MAHAPATRA	5012/2025
157	D-WA/54435/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5013/2025
158	D-WA/54435/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5014/2025
159	D-WA/52285/2025 WA/1952/2025	ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LIMITED.,BBSR MP		5015/2025
160	D-WA/54519/2025 WA/ /	SULOCHANA NAYAK MP	LAXMAN PRADHAN	5016/2025
161	D-WA/54436/2025 WA/ /	STATE OF ODISHA MP	DEBRAJ MOHANTY,A.G.A	5017/2025
162	D-WA/54519/2025 WA/ /	SULOCHANA NAYAK MP	LAXMAN PRADHAN	5018/2025
163	D-WA/54436/2025 WA/ /	STATE OF ODISHA MP	DEBRAJ MOHANTY,A.G.A	5019/2025
164	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	5020/2025
165	D-WA/54443/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	5021/2025
166	D-WA/54443/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	5022/2025
167	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	5023/2025
168	D-WA/54539/2025 WA/ /	FOOD CORP. OF INDIA, NEW DELHI MP	AMIYA KUMAR MISHRA	5024/2025
169	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	5025/2025
170	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	5026/2025
171	D-WA/54540/2025 WA/ /	LAXMIPRIYA ROUSTRAY MP	RATIKANTA MOHAPATRA	5027/2025
172	D-WA/54566/2025 WA/ /	M.D., ODISHA STATE COOPERATIVE BANK MP	KALPABBSRD NANDA	5028/2025
173	D-WA/54566/2025 WA/ /	M.D., ODISHA STATE COOPERATIVE BANK MP	KALPABBSRD NANDA	5029/2025
174	D-WA/54566/2025 WA/ /	M.D., ODISHA STATE COOPERATIVE BANK MP	KALPABBSRD NANDA	5030/2025
175	D-WA/54577/2025 WA/ /	KAMALA KANTA SAHOO MP	MAMATA MISHRA	5031/2025
176	D-WA/54544/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	5032/2025
177	D-WA/54544/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	5033/2025
178	D-WA/54546/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	5034/2025
179	D-WA/54546/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	5035/2025
180	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	5036/2025
181	D-WA/54551/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	5037/2025
182	D-WA/54551/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	5038/2025
183	D-WA/54552/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	5039/2025

184	D-WA/54552/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	5040/2025
185	D-WA/54801/2025 WA/ /	LOKANATH BEHERA MP	KUNAL KUMAR SWAIN	5041/2025
186	D-WP(C)/54174/2025 WP(C)/ /	HAREKRUSHNA SAHOO MP	SRINIVAS MOHANTY	23343/2025
187	D-WP(C)/54189/2025 WP(C)/ /	KAILASHA PRADHAN MP	ASHOK KUMAR MOHAPATRA	23344/2025
188	D-WP(C)/54439/2025 WP(C)/ /	M.SURESH MP	RAJESH RANJAN SAHOO	23345/2025
189	D-WP(C)/54440/2025 WP(C)/ /	M.RAMU MP	RAJESH RANJAN SAHOO	23346/2025
190	D-WP(C)/54441/2025 WP(C)/ /	M. SRINU @ M. SHIRINU MP	RAJESH RANJAN SAHOO	23347/2025
191	D-WP(C)/46785/2025 WP(C)/33343/2025	BHARAT SWAIN MP	SURESH KUMAR PANDA	23348/2025
192	D-WP(C)/54444/2025 WP(C)/ /	MANOJ KUMAR ORAM MP	TUSAR KANTA SAHOO	23349/2025
193	D-WP(C)/31002/2011 WP(C)/31002/2011	NAYAN RANJAN BISWAL MP	M/S.PRAVAT R.SUTAR,M/S SARBESWAR PRUSTY	23350/2025
194	D-WP(C)/54197/2025 WP(C)/ /	BHARAT SANCHAR NIGAM LIMITED MP	UMESH CHANDRA MOHANTY	23351/2025
195	D-WP(C)/54445/2025 WP(C)/ /	JALLALUDDIN KHAN MP	SUDARSAN BEHERA	23352/2025
196	D-WP(C)/54850/2024 WP(C)/695/2025	ABHIMANYU SAMANTA SINGHAR HIGHER MP	<del>RESEC KUMAR SHIVOL</del>	23353/2025
197	D-WP(C)/54850/2024 WP(C)/695/2025	ABHIMANYU SAMANTA SINGHAR HIGHER MP	<del>RESEC KUMAR SHIVOL</del>	23354/2025
198	D-WP(C)/48296/2025 WP(C)/33570/2025	BICHITRA KUMAR BEHERA MP	SOUMYA MISHRA	23355/2025
199	D-WP(C)/35191/2022 WP(C)/35191/2022	SHASHANKA SHEKHAR JENA MP	SAMEER KUMAR DAS	23356/2025
200	D-WP(C)/54255/2025 WP(C)/ /	ACHYUTANANDA DAS MP	RAJJEET ROY	23357/2025
201	D-WP(C)/19974/2013 WP(C)/19974/2013	RAJU NAIK MP	M/S.HIMANSU S.MISHRA	23358/2025
202	D-WP(C)/4998/2023 WP(C)/4998/2023	NIRMAL CHANDRA SWAIN MP	SOUMYA MISHRA	23359/2025
203	D-WP(C)/54342/2025 WP(C)/ /	NURABATI KESHRLAL MP	SUJIT KUMAR DASH	23360/2025
204	D-WP(C)/28472/2022 WP(C)/28472/2022	KAMALAKANTA ROUT MP		23361/2025
205	D-WP(C)/54486/2025 WP(C)/ /	DEBENDRA KUMAR PANDA MP	AMIT PRASAD BOSE	23362/2025
206	D-WP(C)/54484/2025 WP(C)/ /	AJIT KUMAR MOHANTY MP	AMIT PRASAD BOSE	23363/2025
207	D-WP(C)/54489/2025 WP(C)/ /	SUMITA MAJHI MP	PRASANTA KUMAR MISHRA	23364/2025
208	D-WP(C)/54490/2025 WP(C)/ /	BEDABYAS PADHAN MP	BEDABYAS PADHAN	23365/2025
209	D-WP(C)/54491/2025 WP(C)/ /	M/S. ORISSA CONCRETE PRODUCTS (P) L MP	<del>AMIT PRASAD BOSE</del>	23366/2025
210	D-WP(C)/1548/2024 WP(C)/758/2024	PARIKHITA GIRI MP	DURGESH NARAYAN RATH	23367/2025
211	D-WP(C)/3707/2014 WP(C)/3707/2014	SACHBIDANANDA@SACHI MP	M/S.NIRMAL CH.MOHANTY	23368/2025
212	D-WP(C)/54406/2025 WP(C)/ /	KAMALA NANDAN MOHANTY MP	UPASANA BAL	23369/2025
213	D-WP(C)/51048/2025 WP(C)/ /	MINATI NAYAK MP	BIBHUTI BHUSAN SWAIN	23370/2025
214	D-WP(C)/54514/2025 WP(C)/ /	PARAMESWAR NAYAK MP	TRILOCHAN RATH	23371/2025
215	D-WP(C)/54523/2025	SHYAM SUNDAR NAYAK	HARIKRUSHNA PANIGRAHI	

	WP(C)/ /	MP		23372/2025
216	D-WP(C)/54532/2025	GITABALI PRADHAN	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		23373/2025
217	D-WP(C)/54547/2025	BRANCH MANAGER, M/S.INDUSIND BANK LTD, NAYAGARH BRANCH, NAYAGARH		
	WP(C)/ /	MP		23374/2025
218	D-WP(C)/54553/2025	BERRI ESWAR RAO	BIVUDATTA CHALAN	
	WP(C)/ /	MP		23375/2025
219	D-WP(C)/18752/2018	SANJAY KUMAR MAHARANA	SANJAY KUMAR MAHARANA(IN PERSON)	
	WP(C)/18752/2018	MP		23376/2025
220	D-WP(C)/54557/2025	MANIK LAL BESRA	BIVUDATTA CHALAN	
	WP(C)/ /	MP		23377/2025
221	D-WP(C)/54564/2025	PRAVEEN SINGH DHAKAR	DAVINDER KUMAR RAWAT	
	WP(C)/ /	MP		23378/2025
222	D-WP(C)/25329/2023	M/S CHIDANANDA RICE INDUSTRY PVT. LTD, BIRIKHANDSARANGI		
	WP(C)/25329/2023	MP		23379/2025
223	D-WP(C)/54471/2025	ANURADHA GOSWAMY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		23380/2025
224	D-WP(C)/25329/2023	M/S CHIDANANDA RICE INDUSTRY PVT. LTD, BIRIKHANDSARANGI		
	WP(C)/25329/2023	MP		23381/2025
225	D-WP(C)/54576/2025	KABINDRA KUMAR PARIDA	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		23382/2025
226	D-WP(C)/37931/2020	NIRANJAN MOHAPATRA		
	WP(C)/37931/2020	MP		23383/2025
227	D-WP(C)/54579/2025	M/S MGS ENVIRON PVT.LTD, GANJAM	SAIBRATA RATH	
	WP(C)/ /	MP		23384/2025
228	D-WP(C)/54594/2025	RAGHAB CHANDRA GIRI	MANAS KUMAR CHAND	
	WP(C)/ /	MP		23385/2025
229	D-WP(C)/54599/2025	DILIP KUMAR MITRA	DIPANKAR ACHARYA	
	WP(C)/ /	MP		23386/2025
230	D-WP(C)/54613/2025	SUKANYA DAS @ NAYAK	DIPTENDU SUNDAR RAY	
	WP(C)/ /	MP		23387/2025
231	D-WP(C)/54472/2025	KAMALA MAHARANA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		23388/2025
232	D-WP(C)/19540/2015	SANTILATA SAHU@PANCHALI PADHAN	SUBHBASREE MOHANTY	
	WP(C)/19540/2015	MP		23389/2025
233	D-WP(C)/54621/2025	MADHUCHHANDA ROUT	SAMBIT SAMAL	
	WP(C)/ /	MP		23390/2025
234	D-WP(C)/54473/2025	SUBHANARAYAN SATAPATHY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		23391/2025
235	D-WP(C)/54633/2025	SIBA SANKAR PATRO	ALOK KUMAR PANDA	
	WP(C)/ /	MP		23392/2025
236	D-WP(C)/54429/2025	STATE OF ODISHA	SWAYAMBHU MISHRA, A.S.C	
	WP(C)/ /	MP		23393/2025
237	D-WP(C)/54474/2025	SUSMITA NANDA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		23394/2025
238	D-WP(C)/54645/2025	MADAN MOHAN BEHERA	SATYAJIT MOHAPATRA	
	WP(C)/ /	MP		23395/2025
239	D-WP(C)/54644/2025	BISHNU CHARAN BISOI	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		23396/2025
240	D-WP(C)/45277/2025	ORISSA RASTRA VASA PARISHAD, PURI		
	WP(C)/31984/2025	MP		23397/2025
241	D-WP(C)/54654/2025	AMBARISH ACHARYA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		23398/2025
242	D-WP(C)/54663/2025	MINATI DEHURI	SANKARACHARYA CHOUDHURY	
	WP(C)/ /	MP		23399/2025
243	D-WP(C)/54667/2025	PRASANTA KUMAR SETHY	RAMA CHANDRA JENA	
	WP(C)/ /	MP		23400/2025
244	D-WP(C)/54668/2025	UGRASEN GUNTHA	SANKARACHARYA CHOUDHURY	
	WP(C)/ /	MP		23401/2025
245	D-WP(C)/54676/2025	ATASI ROUT	BHAGABAN BEHERA	
	WP(C)/ /	MP		23402/2025
246	D-WP(C)/54677/2025	THE SECRETARY, OFFICE OF THE WHOLESALE DEPARTMENTAL STORES LTD., BALASORE		
	WP(C)/ /	MP		23403/2025

247	D-WP(C)/13085/2024 WP(C)/7589/2024	ORISSA STEVEDORS LTD., CUTTACK MP	JAYDEEP PAL	23404/2025
248	D-WP(C)/9076/2024 WP(C)/4776/2024	HADIBANDHU BEHERA MP	PRAFULLA KUMAR MOHAPATRA	23405/2025
249	D-WP(C)/42410/2025 WP(C)/29977/2025	PRIYABRAT SAHU MP	KUNAL KUMAR SWAIN	23406/2025
250	D-WP(C)/54694/2025 WP(C)/ /	BALARAM TARAI MP	MIHIR SEKHAR SAHOO	23407/2025
251	D-WP(C)/48940/2025 WP(C)/34438/2025	MAHESWAR SAHOO MP		23408/2025
252	D-WP(C)/54708/2025 WP(C)/ /	SITAMANI SAHOO MP	KUNAL KUMAR SWAIN	23409/2025
253	D-WP(C)/53382/2025 WP(C)/36872/2025	IIFL FINANCE LIMITED, BHUBANESWAR MP	SIDHANT DAS	23410/2025
254	D-WP(C)/48165/2025 WP(C)/33453/2025	SATYANARAYAN PANDA MP		23411/2025
255	D-WP(C)/48165/2025 WP(C)/33453/2025	SATYANARAYAN PANDA MP	AMIT PRASAD BOSE	23412/2025
256	D-WP(C)/50256/2025 WP(C)/36122/2025	BILASH KUMARI CHOUDHURY MP	ALOK KUMAR MOHAPATRA	23413/2025
257	D-WP(C)/54748/2025 WP(C)/ /	M/S. BERHAMPUR TRADERS, GANJAM MP	BIBHUTI BHUSAN PANDA	23414/2025
258	D-WP(C)/54758/2025 WP(C)/ /	JAYAMANGAL MEHER MP	AMIT PRASAD BOSE	23415/2025
259	D-WP(C)/54764/2025 WP(C)/ /	M/S. RAJEEV ROUT, BBSR MP	BIBHUTI BHUSAN PANDA	23416/2025
260	D-WP(C)/51059/2024 WP(C)/31021/2024	BHAGYALATA DEVI @ BHAGYALATA PATTA MP	AMIT KESHARI KHUNTIA	23417/2025
261	D-WP(C)/54773/2025 WP(C)/ /	BARTTANA SERVICE COOPERATIVE SOCIETY LIMITED, BHARISCHENTIA MP	AMIT KESHARI KHUNTIA	23418/2025
262	D-WP(C)/54779/2025 WP(C)/ /	RAJKUMAR RAITA MP	SUBHADUTTA ROURTRAY	23419/2025
263	D-WP(C)/54782/2025 WP(C)/ /	BATAKRUSHNA MALLA MP	HRUDANANDA MOHAPATRA	23420/2025
264	D-WP(C)/54784/2025 WP(C)/ /	TILOTTAMA SETHI MP	SANJIB KUMAR BHANJADEO	23421/2025
265	D-WP(C)/54785/2025 WP(C)/ /	SULEHA BIBI @ SWACHEA BIBI MP	SAMAPIKA MISHRA	23422/2025
266	D-WP(C)/54788/2025 WP(C)/ /	ANITA RANI DAS @ BEHERA MP	VIVEKANANDA JENA	23423/2025
267	D-WP(C)/54789/2025 WP(C)/ /	BIPIN KUMAR NAYAK MP	HRUDANANDA MOHAPATRA	23424/2025
268	D-WP(C)/54792/2025 WP(C)/ /	DEBASIS BARIK MP	SATYAM DAS PATTNAIK	23425/2025
269	D-WP(C)/54793/2025 WP(C)/ /	PABITRA KUMAR PRADHAN MP	SANTOSH KUMAR SAMANTARAY	23426/2025
270	D-WP(C)/54799/2025 WP(C)/ /	MANORANJAN SAHOO MP	RAJIB RATH	23427/2025
271	D-WP(C)/54806/2025 WP(C)/ /	M/S NEURONE COMPUTER SERVICES, BBSR MP	SHRITTA RANAJAN DAS	23428/2025